

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
IN OA 271/2025**

IN THE MATTER OF:

SHIVENDRA SINGH

...APPLICANT

VS

**UTTAR PRADESH POLLUTION
CONTROL BOARD & Ors.**

...RESPONDENTS

INDEX

S. No.	PARTICULARS	Pg No.
1	Additional Rejoinder on Behalf of the Applicant	1-17
2	<u>ANNEXURE R-1:</u> A copy of the Representation dated 06.04.2026 & 26.05.2026	18-31
3	<u>ANNEXURE R-2:</u> A copy of the representation dated 19.04.2026 & 05.07.2026	32-59

FILED THROUGH

AJAI KUMAR SRIVASTAVA, SHASHANK RAI, OM PRAKASH SAPRA,
ANUSHI AGRAWAL, RAVI AGGARWAL

(COUNSELS FOR PETITIONER)

A-757, Tulsi Marg, Sector-19 Noida , UP - 201301

MOBILE: +91 9643680750

EMAIL: chambersofshashankrai@gmail.com

Place: New Delhi

Dated: 06.07.2026

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
IN OA 271/2025**

IN THE MATTER OF:

SHIVENDRA SINGH

...APPLICANT

VS

**UTTAR PRADESH POLLUTION
CONTROL BOARD & Ors.**

...RESPONDENTS

**Additional Rejoinder to the Reply Affidavit on behalf of U.P.
Pollution Control Board, Respondent No 1, IN 271 OF 2023**

TO,

THE HON'BLE CHAIRMAN AND HIS COMPANION MEMBERS OF
THE HON'BLE TRIBUNAL

MOST RESPECTFULLY SHOWETH:

I. SHIVENDRA SINGH, S/o Lal Babu Singh, R/o Chaira Khas, P.O.
Sarya, Padrauna, Kushinagar, Uttar Pradesh – 274304, presently
at Delhi, do hereby on solenin affirmation state as under:-

1. That I am the Applicant in the above captioned matter and am well conversant with the facts and details of the same, hence am competent to swear this affidavit.
2. That I have carefully perused the Reply Affidavit filed on behalf of the Uttar Pradesh Pollution Control Board (hereinafter "UPPCB"/"Respondent No.1") , by way of this Additional Rejoinder Affidavit, seeks to traverse the, evasive and misleading averments contained therein and to place before this Hon'ble Tribunal the correct factual and legal position.
3. That save and except what is expressly admitted herein, all statements, submissions, explanations and denials in the Reply Affidavit of the Respondents are specifically and unequivocally denied.

PRELIMINARY SUBMISSIONS

4. That at the outset, the Applicant submits that the present Original Application raises issues of continuous and ongoing environmental harm arising from the illegal operation of brick kilns without mandatory statutory consents and in

violation of binding siting norms and closure orders. The matter concerns a sustained pattern of illegality that directly impacts public health, agricultural productivity and local ecology.

5. That it is also respectfully submitted that, given the nature of the violation and the precautionary principle and polluter pays principle embedded in environmental jurisprudence, the standard of scrutiny must be strict. Where there is credible material showing illegal operation and environmental harm, any ambiguity or doubt arising from incomplete or poorly timed inspections must operate against the violators and the defaulting authorities, not against the affected public or the environment.
6. That the brick kilns even though closure orders have been issued and inspection has been undertaken are still operational, blatantly violating environmental requirements on multiple, simultaneous counts. Further the UPPCB's attempt, in calculating compensation, to treat 01.10.2025 as the "Date of Production Starts" for certain kilns is

inconsistent with the record and taxation/inspection references, which indicate earlier operation and long-standing illegal activity.

7. That any kiln which operates in absence of any statutory consent requirements, is liable for Environmental Compensation for all periods where it operated without consent, violated siting rules, used prohibited fuels, extracted groundwater without consent or breached closure orders. By limiting the non-complying days 'N' to just one recent season, UPPCB heavily reduces the brick kilns' apparent liability and fails to apply the Polluter Pays Principle to the full period of their illegal operation (minus genuinely non-working monsoon months). This makes the EC a token amount rather than a realistic measure of environmental damage, and, if left uncorrected, shifts the real environmental and health costs onto ordinary taxpayers and the public, allowing the actual polluters to pay only a nominal charge—contrary to justice, equity and inter-generational fairness.

8. The Applicant seeks liberty to produce additional documents/averments after the District Magistrate and/or other parties file their reply.

**PARAWISE RESPONSE TO THE REPLY AFFIDAVIT OF THE
RESPONDENT UTTAR PRADESH POLLUTION CONTROL
BOARD)**

9. That the contents of para 1-6 are matters of records and have already been established in this Hon'ble Court and consequently do not warrant a specific reply.
10. That with respect to the contents of para 7 cement the fact that when the six brick kilns were inspected between 09.03.2026 and 10.03.2026, all of them were operational in violation of closure orders. The Applicant, submits that stopping operations on the date of inspection and preparing spot memos does not, by itself, discharge Respondents' obligation to compute and recover EC for the entire period of illegal operation, which must be based on objective records, and not from the date of issue of closure orders.

11. That with respect to the contents of para 8 statement that illegal operations of all six brick kilns were stopped with the help of district and police administration and that directions were issued not to operate without consent are denied as misconceived, these are merely formalities with no actual ground level impact. The Applicant respectfully submits, that the Respondent brick kilns have resumed full-fledged operations even after the Respondent Board's claim of having "closed" them pursuant to the Hon'ble Tribunal's directions. Consequently despite the spot inspections and closure orders relied upon by UPPCB in its affidavit and Annexures, the kilns were again found firing, with chimneys emitting smoke and ancillary activities such as loading, unloading and brick stacking ongoing at site, which has been contemporaneously documented through GPS-based photographic evidence.

12. That the by a representation dated and 06.04.2026 & 26.05.2026, accompanied by GPS-tagged photographs and addressed to the Respondent authorities, the factum of this

illegal operation has been clearly highlighted but to no avail. This factual position establishes beyond doubt that the so-called "closure" actions taken by UPPCB and the district administration are, at best, temporary, lacking any sustained enforcement on the ground. The kilns shut down briefly when an inspection is imminent or when orders are passed, only to restart thereafter, thereby continuing to violate both the closure orders and the statutory requirements. In effect, the Respondent Board's compliance with the Hon'ble Tribunal's orders is reduced to a series of paper reports and formal affidavits, without ensuring permanent cessation of illegal operations or preventing recurrence of violations. A copy of the said Representations along with accompanying GPS photographs are attached herewith as **ANNEXURE R-1**

13. That in paragraph 9, Respondent asserts that environmental compensation has been calculated and annexed as Annexure-19. It is respectfully submitted that correctness and sufficiency of the same is not reasonable on any grounds. The Applicant submits that, UPPCB has

arbitrarily assumed a “date of production starts” of 01.10.2025 and counted only 160/161 days up to 09/10.03.2026, ignoring several prior years of illegal operation; and the consequent number of “non-complying days” (N).

14. That the Applicant further submits that by way of a detailed representation dated 19.04.2026 addressed to the Respondent Authorities, the Applicant specifically pointed out that Annexure-19 to the Board’s affidavit wrongly restricts EC for M/s Bharat Ent Udyog and M/s J.D.M. Ent Udyog to only 161 days (01.10.2025 to 10.03.2026), despite closure orders having been issued as far back as 15.07.2021. In that representation, the Applicant highlighted that the Board’s calculation ignores more than four years of illegal operation and requested that EC be recomputed from the date of the closure orders (15.07.2021) up to the date of the latest inspection, so that the full period of violation is captured. however the pleas of the Applicant fell on deaf ears and no adequate account was undertaken.

15. That along with the said representation, the Applicant again sent a representation dated 05.07.2026 and annexed certified GST registration and payment data obtained under the Right to Information Act, showing that all six brick kilns have active GSTINs and have been depositing tax from financial year 2020-21 through 2024-25, thereby conclusively establishing that they have been in continuous commercial operation for several years. Despite this, UPPCB has persisted with its truncated EC computation, and has neither made attempts to revise Annexure-19 nor placed any reasoned order on record explaining why years of prior illegal operation have been ignored. A copy of the said representations dated 19.04.2026 & 05.07.2026 are attached herewith as **ANNEXURE R-2**

16. That in these circumstances, the Applicant submits that the Respondent Board's contention that it has no means to ascertain when the brick kilns commenced operation is wholly unfounded and contrary to the material supplied to it. The GST registration dates year-wise GST deposits from

2020-21 to 2024-25, and earlier closure orders of 15.07.2021 together constitute clear, objective evidence of long-standing operation, which UPPCB was bound to consider while determining the number of non-complying days 'N' for EC purposes. The Applicant has repeatedly intimated and reminded the authorities of this evidence and of the inadequacy of the present EC; yet, no corrective action has been taken, reinforcing the Applicant's grievance that the Board's conclusion regarding both the period of operation and the quantum of EC is erroneous, and inconsistent with the Polluter Pays Principle and the directions of this Hon'ble Tribunal

17. The Applicant consequently proposes new Environmental Compensation to be ascertained based on the following criteria:

S. No	Brick kiln	Date of Operation (as ascertained by GST Registration)	Approx. No. of working seasons (excluding late May–Sept each year)	N (approx No. Of Days)	EC formula $EC = P \times I \times N \times R \times S \times L \times F = 50 \times N \times 2500.51 = 6,250N$	Moderated EC (₹) (Based on Estimation Provided by the UPPCB in Annexure -19)
1	M/s India Ent Udyog, Rasulpur–Pakdi Bujurg, Tehsil Padrauna	27.07.17	About 8 seasons (2017–18 to 2024–25, with 2017–18 and 2025–26 partial)	$8 \times 180 \approx 1,440$	$6,250 \times 1,440$	9,00,00,000
2	M/s Bharat Ent Udyog, Amwa Buzurg, Tehsil Padrauna	08.02.18	About 7 full seasons (2018–19 to 2024–25)	$\approx 1,300$	$6,250 \times 1,300$	8,12,50,000

3	M/s Shree Ram Singh HUF, Vill. Singaha, Tehsil Kasya	16.07.21	About 4 seasons (2021-22 to 2024-25) plus ongoing 2025-26 season	$\approx$ 850	6,250 $\times$ 850	5,31,25,000
4	M/s J.D.M. Ent Udyog, Horlapur / Chaube Tola (Deoria Tola), Tehsil Padrauna	01.08.21	About 4 seasons plus current season,	$\approx$ 840	6,250 $\times$ 840	5,25,00,000
5	M/s SNG Ent Udyog, Vill. Maharani, Tehsil Padrauna	13.09.21	About 4 seasons,	$\approx$ 800	6,250 $\times$ 800	5,00,00,000
6	M/s Maa Champa Enterprises (Prem Ji Brick Field)	GST date – earlier (to be taken from GST record)	To be computed on same working-season basis as above	Let N = working days	6,250 $\times$ N	To be filled once N is fixed

18. That contents of Para 10-12 need no response.
19. That the Applicant respectfully submits that, when read as a whole, UPPCB's own affidavit in fact corroborates the Applicant's case of sustained illegality and inadequate enforcement rather than rebutting it. It is expressly admitted that the brick kilns, such as M/s Maa Champa Enterprises, have neither obtained Consent to Establish nor Consent to Operate, and in other cases UPPCB only refers to earlier show-cause and closure orders, without asserting that any of these units have ever operated with valid consents or have been subjected to environmental compensation for their past violations.

PRAYER

In views of the aforesaid facts and circumstances, it is humbly prayed that Honourable Tribunal may graciously be pleased to:

- a. Direct UPPCB to discard the truncated and grossly inadequate 160-day Environmental Compensation calculation in Annexure-19 and to recalculate EC for each kiln on a season-wise, year-wise basis, counting each year of illegal or non-compliant operation, with appropriate aggravation for

post-closure operation, hazardous fuel use and siting violations as has been cited in this Additional Rejoinder.

- b. Issue appropriate directions to ensure that the closure orders already passed against the six brick kilns are effectively enforced on the ground, including, where necessary, by way of sealing, disconnection of utilities and initiation of prosecution under the applicable environmental statutes, so that the kilns do not resume operations clandestinely after cosmetic closure.
- c. Consider fixing personal responsibility of the concerned officers of the UPPCB, District Administration, and other departments found responsible, including by directing suitable departmental action and, where warranted, prosecution;
- d. Direct strict and continuous monitoring, sealing and dismantling of illegal kilns, and time-bound recovery of recalculated Environmental Compensation, to prevent further prejudice to common citizens and to uphold Article 21 rights; and
- e. Pass any other order(s) as this Hon'ble Tribunal may deem fit in the interest of justice, public health, and environmental protection.



APPLICANT

FILED THROUGH



AJAI KUMAR SRIVASTAVA, SHASHANK RAI, OM PRAKASH SAPRA,
ANUSHI AGRAWAL, RAVI AGGARWAL

(COUNSELS FOR PETITIONER)

A-757, Tulsi Marg, Sector-19 Noida , UP - 201301

MOBILE: +91 9643680750

EMAIL: chambersofshashankrai@gmail.com

Place: New Delhi

Dated: 06.07.2026

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
IN OA 271/2025**

IN THE MATTER OF:

SHIVENDRA SINGH

...APPLICANT

VS

**UTTAR PRADESH POLLUTION
CONTROL BOARD & Ors.**

...RESPONDENTS

AFFIDAVIT

I, SHIVENDRA SINGH, S/o Lal Babu Singh, R/o Chaira Khas, P.O. Sarya, Padrauna, Kushinagar, Uttar Pradesh – 274304, presently at Delhi, do hereby on solemn affirmation state as under:-

1. That I am the applicant in the instant Interlocutory Application and thus fully conversant with the facts and circumstances of this case and am competent to swear this Affidavit in support of the accompanying Additional Rejoinder.
2. That I have read the contents of the accompanying Additional Rejoinder including submissions advanced and prayers sought, I state the contents thereof are true and correct to the best of my knowledge and belief.



3. That annexures filed along with the Application are the true copies of the original.



Shiveendra Singh

DEPONENT

VERIFICATION

Verified at New Delhi on 6th day of July 2026 that the contents of the above affidavit are true and correct to the best of my knowledge, no part of it is false and nothing material has been concealed therein.

1145-
20
शिवेन्द्र सिंह
शिवेन्द्र सिंह एड.
शिवेन्द्र सिंह

Shiveendra Singh

DEPONENT



Shivendra Singh <singhshivendrapad2025@gmail.com>

जनपद कुशीनगर में अवेध प्रकार से संचालित किये जा रहे ईट भट्टों के बिरुद्ध माननीय NGT न्यायालय में दाखिल याचिका संख्या OA NO- 271/2025 शिवेंद्र सिंह बनाम उत्तर प्रदेश प्रदुषण नियंत्रण बोर्ड तथा अन्य में पारित आदेश के क्रम में राज्य प्रदुषण नियंत्रण बोर्ड द्वारा बंदी आदेश जारीकरने के बादभीसं चालितकिये जा रहे ईटभों कोबंद कराये जाने सेबन्ध

1 message

Shivendra Singh <singhshivendrapad2025@gmail.com>

Mon, Apr 6, 2026 at 11:36 AM

To: dmkus@nic.in, mschb.cpcb@nic.in, ms@uppcb.in, rogorakhpur@uppcb.in



OA No2712025.pdf

1414K

दिनांक- 06-04-2026

जिलाधिकारी महोदय
रविन्द्रनगर धुस, पडरौना कुशीनगर
जनपद- कुशीनगर
[ईमेल-dmkus@nic.in](mailto:dmkus@nic.in)

1. सदस्य सचिव- केन्द्रीय प्रदुषण नियंत्रण बोर्ड, परिवेश भवन ईस्ट अर्जन नगर दिल्ली, पिन कोड -110032
ई-मेल- mscb.cpcb@nic.in
2. सदस्य सचिव- उत्तर प्रदेश प्रदुषण नियंत्रण बोर्ड, टी0सी0 12 वी0 विभुतीखण्ड गोमतीनगर लखनऊ पिन कोड-226010
ई-मेल- ms@uppcb.in
3. क्षेत्रीय अधिकारी- उत्तर प्रदेश प्रदुषण नियंत्रण बोर्ड, आवास विकास कालोनी कुडाघाट गोरखपुर पिन कोड-273008
ई-मेल- rogorakhpur@uppcb.in

महोदय,

जनपद कुशीनगर में अवैध रूप से संचालित किये जा रहे ईट भट्टों के विरुद्ध माननीय NGT न्यायालय नई दिल्ली में योजित याचिका संख्या OA number 271/2025 Shivendra Singh V/s Uttar Pradesh Pollution Control Board & ORS का सन्दर्भ ग्रहण करने का कष्ट करें। माननीय NGT न्यायालय के द्वारा पारित आदेश दिनांक 22/12/2025 का संज्ञान लें, जिसमें माननीय NGT न्यायालय द्वारा पार्टी बनाये गये अवैध प्रकार से संचालित किये जा रहे 06 ईट भट्टों का पुनः जनवरी माह 2026 में स्थलीय जाँच करके, नई रिपोर्ट माननीय NGT न्यायालय को प्रेषित करने हेतु आदेश दिया गया था। माननीय NGT न्यायालय के उक्त आदेश के क्रम में, आपके द्वारा गये माननीय NGT न्यायालय में दाखिल किये गये शपथ पत्र दिनांक 17/03/2026, जो कि माननीय NGT न्यायालय की वेबसाइट पर दिनांक 25/03/2026 को प्रदर्शित हुआ है, जिनमें पार्टी बनाये गये सभी 06 ईट भट्टों को बन्द कराने के सम्बन्ध में आपके द्वारा हलफनामा दाखिल किया गया है कि सभी 06 ईट भट्टों के संचालन को बन्द करा दिया गया है।

जिन 06 ईट भट्टों को उत्तर प्रदेश प्रदुषण नियंत्रण बोर्ड द्वारा बन्दी आदेश निर्गत कर दिया गया था, उनमें से अधिकतर ईट भट्टों का संचालन पुनः शुरू कर दिया गया है। साथ ही इन सभी ईट भट्टों पर मिट्टी खनन का कार्य लगातार किया जा रहा है, जिससे अगले सत्र 2025-26 में भी इनके द्वारा ईट भट्टों का संचालन किया जा सके।

जिन ईट भट्टों ने अपना संचालन पुनः शुरू कर दिया है, मैं उनका GPS Photograph आपकी जानकारी के लिए संलग्न कर रहा हूँ।

माननीय NGT न्यायालय को आपके द्वारा दिये गये शपथ पत्र में, माननीय NGT न्यायालय को आश्वस्त किया था कि इन ईट भट्टों का संचालन नहीं होने दिया जायेगा, इसके बाद भी इनमें से अधिकतर ईट भट्टों का संचालन (फुकाई) कार्य बन्दी आदेश निर्गत होने के बाद भी शुरू कर दिया गया है।

अतः आपसे निवेदन है कि इन ईट भट्टों के संचालन को तत्काल बन्द कराया जाये तथा इनके विरुद्ध पर्यावरण क्षतिपूर्ति आरोपित किया जाये।

Shivendra Singh

Original Application Number - 271/2025

Shivendra Singh V/s Uttar Pradesh Pollution Control Board & ORS

संलग्नक-

1. ईट भट्टों का GPS Photograph

माननीय NGT न्यायालय नई दिल्ली में योजित याचिका संख्या OA number 271/2025 Shivendra Singh V/s Uttar Pradesh Pollution Control Board & ORS में पार्टी बनाये गये 06 ईट भट्टों, जिनको उत्तर प्रदेश प्रदुषण नियंत्रण बोर्ड द्वारा बन्दी आदेश जारी कर दिया गया है, उसके बाद भी इन सभी ईट भट्टों के द्वारा बन्दी आदेश का उल्लंघन करते हुए संचालन किया जा रहा है।

जिनका विवरण निम्नवत है।



Date and Time – 17/03/2026 08.46 AM

M/s India Ent Udyog

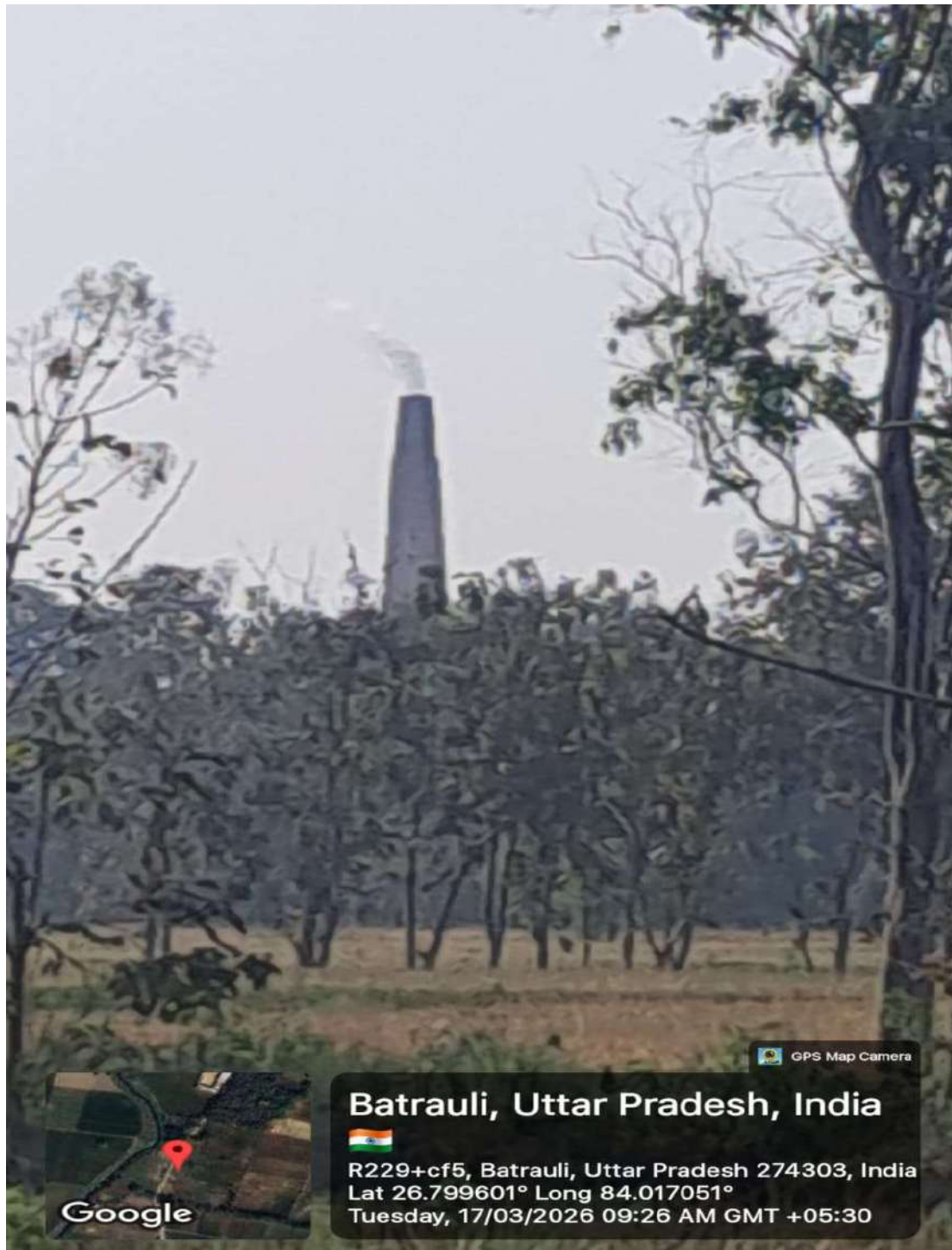
Vill- Rasulpur Pakadi, Tehsil- Padrauna , Distt – Kushinagar



Date and Time- 17/03/2026, 09.06 AM

M/s S.N.G. Ent Udyog

Vill- Maharani, Tehsil- Padrauna , Distt – Kushinagar



Date and Time- 17/03/2026, 09:26 AM

M/s Shri Ram Singh HUF

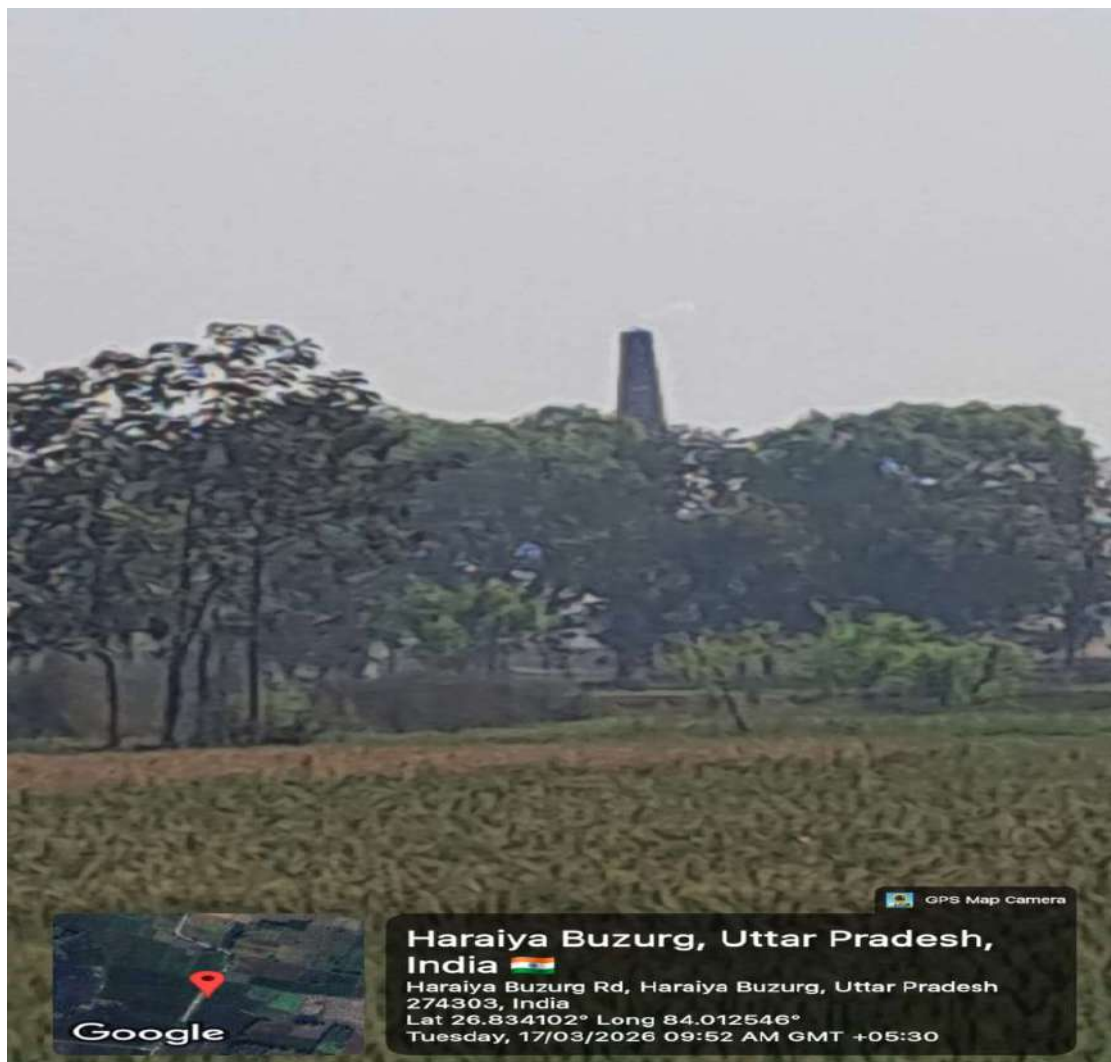
Vill -Singaha, Thana – Kuberaasthan Tehsil- Kasia, Dist- Kushinagar



Date and Time- 17/03/2026, 09.34 AM

M/s Bharat Ent Udyog

Vill- Amawa Buzurg, Tehsil- Padrauna, Dist- Kushinagar



Date and Time – 17/03/2026, 09.52 AM

M/s Maa Champa Ent Udyog (Old Name- Premi Ji Bricks Field)

Vill- Gangarani , Tehsil- Padrauna, Dist- Kushinagar

Shivendra Singh
S/o Lal Babu Singh
Vill- Chaira Khas Tehsil Padrauna
Distt- Kushinagar
OA- 271/2025



Shivendra Singh <singhshivendrapad2025@gmail.com>

नपद कुशीनगर में अवेध प्रकार से संचालित किये जा रहे ईट भट्टों के बिरुद्ध माननीय NGT न्यायालय में दाखिल याचिका संख्या OA NO- 271/2025 शिवेंद्र सिंह बनाम उत्तर प्रदेश प्रदुषण नियंत्रण बोर्ड तथा अन्य में पारित आदेश के क्रम में राज्य प्रदुषण नियंत्रण बोर्ड द्वारा बंदी आदेश जारी करने के बाद भी संचालित किये जा रहे ईट भट्टों को बंद कराये जाने के सम्बन्ध में

1 message

Shivendra Singh <singhshivendrapad2025@gmail.com>

Tue, May 26, 2026 at 2:03 PM

To: dmkus@nic.in, mscb.cpcb@nic.in, ms@uppcb.in, rogorakhpur@uppcb.in



SHIVENDRA SINGH.pdf

1366K

दिनांक- 26-05-2026

जिलाधिकारी महोदय
रविन्द्रनगर धुस, पडरौना कुशीनगर
जनपद- कुशीनगर
[ईमेल-dmkus@nic.in](mailto:dmkus@nic.in)

1. सदस्य सचिव- केन्द्रीय प्रदुषण नियंत्रण बोर्ड, परिवेश भवन ईस्ट अर्जन नगर दिल्ली, पिन कोड -110032
ई-मेल- mascb.cpcb@nic.in
2. सदस्य सचिव- उत्तर प्रदेश प्रदुषण नियंत्रण बोर्ड, टी0सी0 12 वी0 विभुतीखण्ड गोमतीनगर **लखनऊ** पिन कोड-226010
ई-मेल- ms@uppcb.in
3. क्षेत्रीय अधिकारी- उत्तर प्रदेश प्रदुषण नियंत्रण बोर्ड, आवास विकास कालोनी कुडाघाट गोरखपुर पिन कोड-273008
ई-मेल- rogorakhpur@uppcb.in

महोदय,

जनपद कुशीनगर में अवैध रूप से संचालित किये जा रहे ईट भट्टों के विरुद्ध माननीय NGT न्यायालय नई दिल्ली में योजित याचिका संख्या OA number 271/2025 Shivendra Singh V/s Uttar Pradesh Pollution Control Board & ORS का सन्दर्भ ग्रहण करने का कष्ट करें। माननीय NGT न्यायालय के द्वारा पारित आदेश दिनांक 22/12/2025 का संज्ञान लें, जिसमें माननीय NGT न्यायालय द्वारा पार्टी बनाये गये अवैध प्रकार से संचालित किये जा रहे 06 ईट भट्टों का पुनः जनवरी माह 2026 में स्थलीय जाँच करके, नई रिपोर्ट माननीय NGT न्यायालय को प्रेषित करने हेतु आदेश दिया गया था। माननीय NGT न्यायालय के उक्त आदेश के क्रम में, आपके द्वारा गये माननीय NGT न्यायालय में दाखिल किये गये शपथ पत्र दिनांक 17/03/2026, जो कि माननीय NGT न्यायालय की वेबसाइट पर दिनांक 25/03/2026 को प्रदर्शित हुआ है, जिनमें पार्टी बनाये गये सभी 06 ईट भट्टों को बन्द कराने के सम्बन्ध में आपके द्वारा हलफनामा दाखिल किया गया है कि सभी 06 ईट भट्टों के संचालन को बन्द करा दिया गया है।

जिन 06 ईट भट्टों को उत्तर प्रदेश प्रदुषण नियंत्रण बोर्ड द्वारा बन्दी आदेश निर्गत कर दिया गया था, उनमें से अधिकतर ईट भट्टों का संचालन पुनः शुरू कर दिया गया है। साथ ही इन सभी ईट भट्टों पर मिट्टी खनन का कार्य लगातार किया जा रहा है, जिससे अगले सत्र 2025-26 में भी इनके द्वारा ईट भट्टों का संचालन किया जा सके।

जिन ईट भट्टों ने अपना संचालन पुनः शुरू कर दिया है, मैं उनका **GPS Photograph** आपकी जानकारी के लिए संलग्न कर रहा हूँ।

माननीय NGT न्यायालय को आपके द्वारा दिये गये शपथ पत्र में, माननीय NGT न्यायालय को आश्वस्त किया था कि इन ईट भट्टों का संचालन नहीं होने दिया जायेगा, इसके बाद भी इनमें से अधिकतर ईट भट्टों का संचालन (फुकाई) कार्य बन्दी आदेश निर्गत होने के बाद भी शुरू कर दिया गया है।

अतः आपसे निवेदन है कि इन ईट भट्टों के संचालन को तत्काल बन्द कराया जाये तथा इनके विरुद्ध पर्यावरण क्षतिपूर्ति आरोपित किया जाये।

Shivendra Singh

Original Application Number - 271/2025

Shivendra Singh V/s Uttar Pradesh Pollution Control Board & ORS

संलग्नक-

1. ईट भट्टों का GPS Photograph



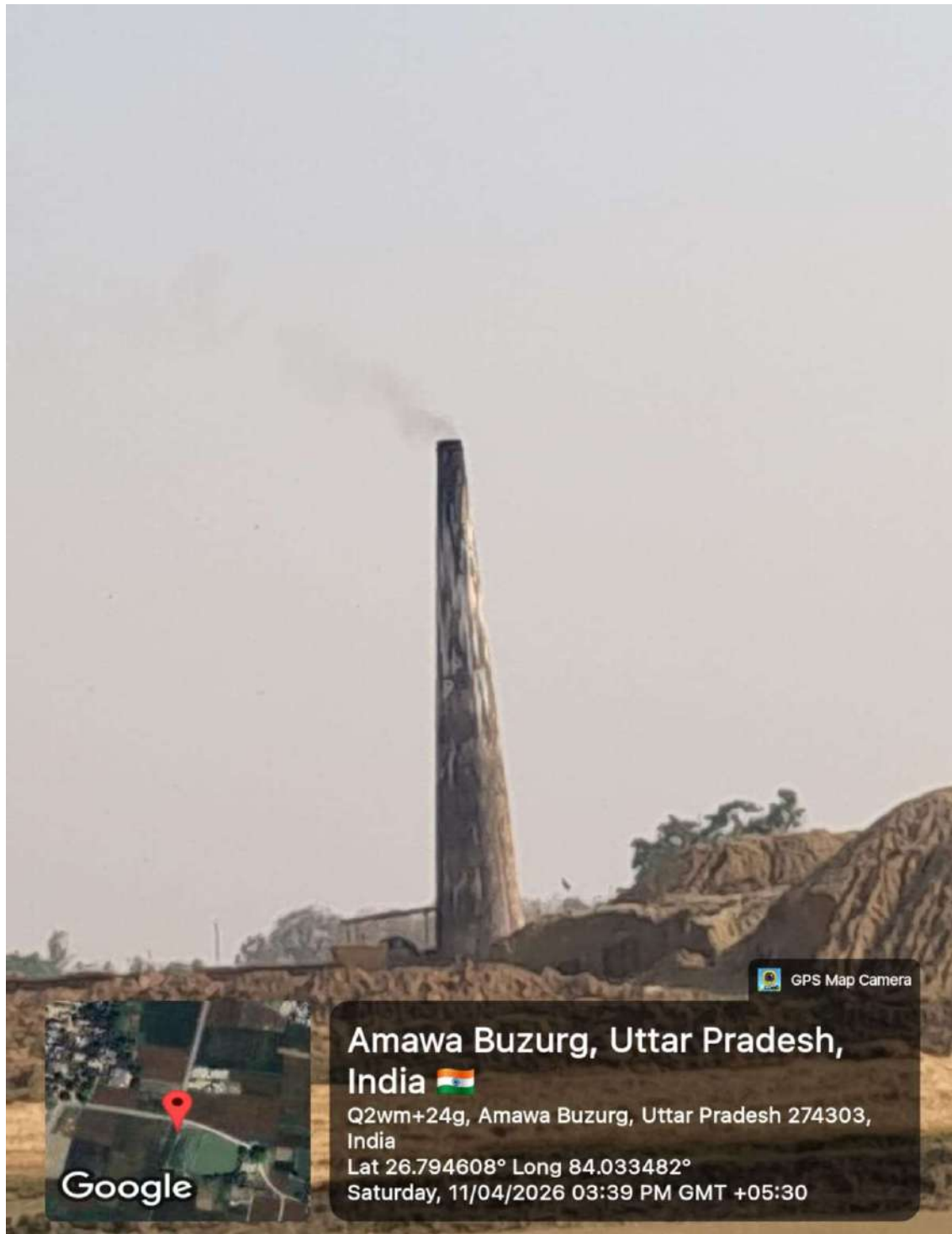
M/S Maa Champa Enterprises (Old Name- Premi Ji Bricks Field) Vill- Gangrani, Tehsil- Padrauna Kushinagar Date- 12/05/2026 Time- 10.50 AM



M/S India Ent Udyog, Vill – Parsadpur (Rasulpur Pakadi) Tehsil- Padrauna Kushinagar

Date- 06/05/2026

Time- 05.05 PM



M/S Bharat Ent Udyog, Vill- Amawa Bujurg, Post – Kuberasthan, Tehsil- Padrauna Kushinagar
Date- 11/04/2026 Time- 03.39 PM



M/s S.N.G. Ent Udyog, Vill – Maharani Post Post – Kuberasthan, Tehsil- Padrauna
Distt- Kushinagar Date- 19/05/2026, Time- 02:55 PM



M/s Sri Ram Singh HUF, Vill- Singaha, Thana - Kuberasthan, Tehsil – Kasia,
Distt- Kushinagar Date- 11/05/2026, Time- 12.17 PM



Shivendra Singh <singhshivendrapad2025@gmail.com>

Re-calculation for E.C. on Brick Klins regarding O.A number 271/2025 Shivendra Singh V/s UPPCB & ORS

1 message

Shivendra Singh <singhshivendrapad2025@gmail.com>
To: ms@uppcb.in, rogorakhpur@uppcb.in

Sun, Apr 19, 2026 at 12:38 PM



application attached.pdf
5137K

दिनांक- 19-04-2026

सेवा में,

क्षेत्रीय अधिकारी
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
आवास विकास कालोनी कुडाघाट
गोरखपुर पिन कोड-273008
ई-मेल- rogorakhpur@uppcb.in

1. सदस्य सचिव- उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, टी0सी0 12 वी0 विभुतीखण्ड गोमतीनगर लखनऊ पिन कोड-226010
ई-मेल- ms@uppcb.in

महोदय,

जनपद कुशीनगर में अवैध रूप से संचालित किये जा रहे ईट भट्टों के विरुद्ध माननीय NGT न्यायालय नई दिल्ली में योजित याचिका संख्या OA number 271/2025 Shivendra Singh V/s Uttar Pradesh Pollution Control Board & ORS का सन्दर्भ ग्रहण करने का कष्ट करें। माननीय NGT न्यायालय के द्वारा पारित आदेश दिनांक 22/12/2025 का संज्ञान लें, जिनमें पार्टी बनाये गये अवैध प्रकार से संचालित किये जा रहे 06 ईट भट्टों का स्थलीय जाँच करके, नई रिपोर्ट माननीय NGT न्यायालय को माह जनवरी 2026 में प्रेषित करने हेतु आदेश दिया गया था।

माननीय NGT न्यायालय नई दिल्ली द्वारा पारित आदेश दिनांक 22/12/2025 का संज्ञान ग्रहण करें, जिसमें माननीय NGT न्यायालय द्वारा, पार्टी बनाये गये 06 ईट भट्टों के विरुद्ध आपको (UPPCB) Action taken report 08 हफ्तों में दाखिल किये जाने हेतु आदेश दिया गया है, जिसमें आपके द्वारा माननीय NGT न्यायालय को दिनांक 14/03/2026 को Action taken report प्रेषित किया गया है, जो NGT न्यायालय की Website पर 16/03/2026 को प्रदर्शित हुआ है। आपके द्वारा दाखिल किये गये शपथ पत्र में बताया गया है की जाँच के क्रम में 02 ईट भट्टे (1) M/s Bharat Ent Udyog Vill- Amawa Buzurg, Post Kuberasthan Tehsil- Padrauna, Dist- Kushinagar, (पेज नं० -05) (2) M/s J.D.M. Ent Udyog, Vill- Chaubey Tola (Deoria Tola) Tehsil- Padrauna, Dist- Kushinagar (पेज नं० -06) , के विरुद्ध बंदी आदेश दिनांक 15/07/2021 को जारी किया गया था।

माननीय NGT न्यायालय को दिये गये शपथ पत्र में E.C. Calculation of Brick Klins Sheets, Page Number -32, Annexure-19 का संज्ञान ले, जिसमें (1) M/s Bharat Ent Udyog Vill- Amawa Buzurg, Post Kuberasthan Tehsil- Padrauna, Dist- Kushinagar, (पेज नं० -05) (2) M/s J.D.M. Ent Udyog, Vill- Chaubey Tola (Deoria Tola) Tehsil- Padrauna, Dist- Kushinagar (पेज नं० -06) के विरुद्ध आपके द्वारा मात्र 161 दिन (01.10.2025 to 10.03.2026) तक का ही पर्यावरण क्षतिपूर्ति आरोपित किया गया है, जबकि उक्त दोनो ईट भट्टों के विरुद्ध आपके कार्यालय द्वारा बंदी आदेश दिनांक 15/07/2021 को जारी किया गया था। इसलिए उक्त ईट भट्टे (1) M/s Bharat Ent Udyog Vill- Amawa Buzurg, Post Kuberasthan Tehsil- Padrauna, Dist- Kushinagar, (पेज नं० -05) (2) M/s J.D.M. Ent Udyog, Vill- Chaubey Tola (Deoria Tola) Tehsil- Padrauna, Dist- Kushinagar (पेज नं० -06) के विरुद्ध पर्यावरण क्षतिपूर्ति दिनांक 15/07/2021 से 10.03.2026 तक का पुनः नये सिरे से गणना करते हुए पर्यावरणीय क्षतिपूर्ति आरोपित किया जाए।

संलग्नक-

- 1- M/s Bharat Ent Udyog Vill- Amawa Buzurg,
Post Kuberasthan Tehsil- Padrauna, Dist- Kushinagar
के विरुद्ध जारी की गयी बंदी आदेश दिनांक 15/07/2021
की प्रतिलिपि (in NGT न्यायालय)
2. M/s J.D.M. Ent Udyog, Vill- Chaubey Tola
(Deoria Tola) Tehsil- Padrauna, Dist- Kushinagar
के विरुद्ध जारी की गयी बंदी आदेश दिनांक 15/07/2021
की प्रतिलिपि (in NGT न्यायालय)
3. E.C. Calculation of Brick Klins Sheets

Shivendra Singh
OA number 271/2025 Shivendra Singh V/s
UPPCB & ORS

S. No.	Name & Address of Brick Kiln	Status of CTE	Status of CTO	Closure Order Issued by UPPCB	Inspection Date	Operation Status at the time of Inspection	Action Taken
							Photograph of the site is annexed as Annexure-06
3.	M/s. Bharat Ent Udyog, Village-amwaBujurg, Post-Kubersthan, Tehsil-Padrauna, Distt-Kushinagar	No	No	15.07.2021 closure order is annexed as Annexure-07	10.03.2026	Operational	At the time of inspection operation of Brick kiln was forced to stop with the help of the fire department in the presence of the district administration and police administration Spot Memo is Annexed as Annexure-08 . Photograph of the site is annexed as Annexure-09
4.	M/s. S.N.G. Ent Udyog, Village-Maharani, Post-Kubersthan, Tehsil-Padrauna, Distt-Kushinagar	No	No	01.09.2025 closure order is annexed as Annexure-10	10.03.2026	Operational	At the time of inspection operation of Brick kiln was forced to stop with the help of the fire department in the presence of the district administration and police administration Spot Memo is Annexed as Annexure-11 . Photograph of the site is annexed as Annexure-12
5.	M/s Shri Ram Singh HUF (Braj Narain Singh, H.U.F.) Village Singha, Post-	No	No	01.09.2025 Closure order is annexed as Annexure-13	09.03.2026	Operational	At the time of inspection operation of Brick kiln was forced to stop with the help of the fire department in the presence of



13/3/26
NOTARY
GORAKHPUR

[Handwritten Signature]

S. No.	Name & Address of Brick Kiln	Status of CTE	Status of CTO	Closure Order Issued by UPPCB	Inspection Date	Operation Status at the time of Inspection	Action Taken
	Kubersthan, Tehsil- Kasya, Distt- Kushinagar						the district administration and police administration Spot Memo is Annexed as Annexure-14 . Photograph of the site is annexed as Annexure-15
6.	M/s. J.D.M. Ent Udyog, Village- Chaube Tola (Deoria Tola), Tehsil- Padrauna, Distt- Kushinagar	No	No	15.07.2021 closure order is annexed as Annexure-16	10.03.2026	Operational	At the time of inspection operation of Brick kiln was forced to stop with the help of the fire department in the presence of the district administration and police administration Spot Memo is Annexed as Annexure-17 . Photograph of the site is annexed as Annexure-18

8. That the illegal operation of the all 06 Brick Kilns in violation of the closure order issued by the UPPCB has been stopped by the UPPCB with the help of the district administration and police administration with strict direction that in future brick kilns should not be operated without consent and no objection.



9. That for illegal operation of the brick kiln, environmental compensation has been calculated and the same is annexed as **Annexure 19** to the affidavit.

[Signature]
NOTARY
GORAKHPUR

[Signature]



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड Annexure-07

UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No H 63446 /सी-6/सा0-632/ईट भट्टा/बन्दी आदेश/कुशीनगर/2021

Date 15.07.2021

पंजीकृत

M/s Bharat Int Udyog, Vill- Amwan Bujurg, Post- Kuber Asthan, Tehsil- Padrauna
जनपद-कुशीनगर

यह कि क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गोरखपुर से प्राप्त सूचना के अनुसार जनपद कुशीनगर की सूची में आपके ईट भट्टों का नाम अंकित है, जिसे आगे उद्योग कहा जायेगा। उद्योग द्वारा कच्चे माल के रूप में मिट्टी, पानी, कोयला का प्रयोग कर ईट के उत्पादन हेतु स्थापित है एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-2(ट) के अन्तर्गत एक औद्योगिक संयंत्र है।

यह कि वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-21 में प्राविधानित है कि :-

..... 21. Restrictions on use of certain industrial plants.—

(1) Subject to the provisions of this section, no person shall, without the previous consent of the State Board, establish or operate any industrial plant in an air pollution control area: Provided that a person operating any industrial plant.....

यह कि क्षेत्रीय कार्यालय से प्राप्त सूचना के अनुसार जनपद कुशीनगर में राज्य बोर्ड की सहमति प्राप्त किये बिना स्थापित अथवा संचालित किये गये अवैध ईट भट्टों की सूची में आपका ईट भट्टा भी सम्मिलित है। आपके ईट भट्टा उद्योग का उक्त कृत्त वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-21 का उल्लंघन है।

अतः जनहित एवं जन स्वास्थ्य को ध्यान में रखते हुये यह आवश्यक है कि आपके ईट भट्टों के संचालन को तत्काल प्रभाव से रोका जाये।

उपरोक्त वर्णित तथ्यों को दृष्टिगत रखते हुये आपके ईट भट्टों के विरुद्ध वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 यथासंशोधित की धारा-31ए के अन्तर्गत प्राप्त शक्तियों का प्रयोग करते हुये निम्न बन्दी आदेश जारी किया जाता है:-

1. यह कि आपके ईट भट्टों के संचालन को तत्काल प्रभाव से बन्द किया जाता है।
2. यह कि सक्षम अधिकारियों से यह अपेक्षा की जाती है कि वह आपके ईट भट्टा को मिलने वाली खनन अनुज्ञा तथा लाइसेन्स को तत्काल प्रभाव से निरस्त कर दें।

Rutya
मुख्य पर्यावरण अधिकारी
(वृत्त-6)

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, कुशीनगर को इस अनुरोध के साथ प्रेषित कि पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उत्तर प्रदेश, शासन द्वारा निर्गत शासनादेश संख्या 303/81-7-2021-39(पर्या)/2014- टी00सी0-1 दिनांक 15.03.2021 तथा शासनादेश संख्या 582/81-7-2021-39(पर्या)/2014-टी00सी0-1 दिनांक 08.07.2021 के अनुपालन में संलग्न सूची में अंकित ईट भट्टों के विरुद्ध जारी बन्दी आदेश का अनुपालन सुनिश्चित कराने हेतु सम्बन्धित प्रशासनिक अधिकारियों, जिला पंचायत, खनन विभाग एवं अन्य सम्बन्धित विभागों के अधिकारियों को निर्देशित करने का कष्ट करें।
2. वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक, कुशीनगर को इस अनुरोध के साथ प्रेषित कि पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उत्तर प्रदेश, शासन द्वारा निर्गत शासनादेश संख्या 303/81-7-2021-39(पर्या)/2014-टी00सी0-1 दिनांक 15.03.2021 तथा शासनादेश संख्या 582/81-7-2021-39(पर्या)/2014-टी00सी0-1 दिनांक 08.07.2021 के अनुपालन में संलग्न सूची में अंकित ईट भट्टों के विरुद्ध जारी बन्दी आदेश का अनुपालन सुनिश्चित कराने हेतु अग्रिम कार्यवाही करने का कष्ट करें।
3. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गोरखपुर को इस निर्देश के साथ प्रेषित कि संलग्न सूची में अंकित ईट भट्टों के विरुद्ध जारी बन्दी आदेशों को तत्काल सम्बन्धित ईट भट्टों को प्राप्त कराये एवं अनुपालन सुनिश्चित कराकर अनुपालन आख्या अविलम्ब प्रेषित करें।

मुख्य पर्यावरण अधिकारी
(वृत्त-6)

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow - 226010
Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 - 2720764
Email: info@uppcb.com - Web Site: www.uppcb.com

प्रति प्राप्त किया
कुशीनगर
...09.25



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No H 63446 /सी-6/सा0-632/ईट भट्टा/बन्दी आदेश/कुशीनगर/2021

Date 15.07.2021

पंजीकृत

M/s J.D.M. Int Udyog, Vill- Deoria Tola, Horilapur, Tehsil- Padrauna
जनपद-कुशीनगर

यह कि क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गोरखपुर से प्राप्त सूचना के अनुसार जनपद कुशीनगर की सूची में आपके ईट भट्टों का नाम अंकित है, जिसे आगे उद्योग कहा जायेगा। उद्योग द्वारा कच्चे माल के रूप में मिट्टी, पानी, कोयला का प्रयोग कर ईट के उत्पादन हेतु स्थापित है एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-2(ट) के अन्तर्गत एक औद्योगिक संयंत्र है।

यह कि वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-21 में प्राविधानित है कि :-

..... 21. Restrictions on use of certain industrial plants. —

(1) Subject to the provisions of this section, no person shall, without the previous consent of the State Board, establish or operate any industrial plant in an air pollution control area: Provided that a person operating any industrial plant.....

यह कि क्षेत्रीय कार्यालय से प्राप्त सूचना के अनुसार जनपद कुशीनगर में राज्य बोर्ड की सहमति प्राप्त किये बिना स्थापित अथवा संचालित किये गये अवैध ईट भट्टों की सूची में आपका ईट भट्टा भी सम्मिलित है। आपके ईट भट्टा उद्योग का उक्त कृत्य वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-21 का उल्लंघन है।

अतः जनहित एवं जन स्वास्थ्य को ध्यान में रखते हुये यह आवश्यक है कि आपके ईट भट्टों के संचालन को तत्काल प्रभाव से रोका जाये।

उपरोक्त वर्णित तथ्यों को दृष्टिगत रखते हुये आपके ईट भट्टों के विरुद्ध वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 यथासंशोधित की धारा-31ए के अन्तर्गत प्राप्त शक्तियों का प्रयोग करते हुये निम्न बन्दी आदेश जारी किया जाता है:-

1. यह कि आपके ईट भट्टों के संचालन को तत्काल प्रभाव से बन्द किया जाता है।
2. यह कि सक्षम अधिकारियों से यह अपेक्षा की जाती है कि वह आपके ईट भट्टा को मिलने वाली खनन अनुज्ञा तथा लाइसेन्स को तत्काल प्रभाव से निरस्त कर दें।

Rutyagi
मुख्य पर्यावरण अधिकारी
(वृत्त-6)

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, कुशीनगर को इस अनुरोध के साथ प्रेषित कि पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उत्तर प्रदेश, शासन द्वारा निर्गत शासनादेश संख्या 303/81-7-2021-39(पर्या)/2014-टी00सी0-1 दिनांक 15.03.2021 तथा शासनादेश संख्या 582/81-7-2021-39(पर्या)/2014-टी00सी0-1 दिनांक 08.07.2021 के अनुपालन में संलग्न सूची में अंकित ईट भट्टों के विरुद्ध जारी बन्दी आदेश का अनुपालन सुनिश्चित कराने हेतु सम्बन्धित प्रशासनिक अधिकारियों, जिला पंचायत, खनन विभाग एवं अन्य सम्बन्धित विभागों के अधिकारियों को निर्देशित करने का कष्ट करें।
2. वरिष्ठ पुलिस अधीक्षक/पुलिस अधीक्षक, कुशीनगर को इस अनुरोध के साथ प्रेषित कि पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उत्तर प्रदेश, शासन द्वारा निर्गत शासनादेश संख्या 303/81-7-2021-39(पर्या)/2014-टी00सी0-1 दिनांक 15.03.2021 तथा शासनादेश संख्या 582/81-7-2021-39(पर्या)/2014-टी00सी0-1 दिनांक 08.07.2021 के अनुपालन में संलग्न सूची में अंकित ईट भट्टों के विरुद्ध जारी बन्दी आदेश का अनुपालन सुनिश्चित कराने हेतु अग्रिम कार्यवाही करने का कष्ट करें।
3. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गोरखपुर को इस निर्देश के साथ प्रेषित कि संलग्न सूची में अंकित ईट भट्टों के विरुद्ध जारी बन्दी आदेशों को तत्काल सम्बन्धित ईट भट्टों को प्राप्त करायें एवं अनुपालन सुनिश्चित कराकर अनुपालन आख्या अविलम्ब प्रेषित करें।

मुख्य पर्यावरण अधिकारी
(वृत्त-6)

ANNEXURE-19

EC Calculation of Brick Kilns in compliance of Hon'ble NGT Order dated 22-12-2025 in the matter of "O.A. No. 271 of 2025 Shivendra Singh Vs Uttar Pradesh Pollution Control Board & Ors."

S. No	Name & Address of Brick Kiln	Date of Production Starts	Inspection Date	Total non Complying days	EC Calculation	Total amount
1.	M/s. Maa Champa Enterprises (earlier known as Premi Ji Bricks Pvt. Ltd.), Village-Gangrani, Post-Horlapur, Tehsil-Padrauna., Distt-Kushinagar.	01-10-2025	10-03-2026	161 Days	Penalty = $PI \times N \times R \times S \times LF$ PI = Pollution Index Pollution Index is 41-59 for Orange Category Industries. So PI = 50 N = Number of Days (161 Days) R = Rs. 250.00 S = 0.5 Category of Industry (for Small category 0.5, Medium Cate.-1.0 & Large Cate.-1.5) LF = Location factor (Location factor for population less than 1.0 Million is 1.0) LF = 1.0 Penalty Rate = $PI \times N \times R \times S \times LF$ $= 50 \times 161 \times 250 \times 0.5 \times 1.0$ $= 10,06,250.00$	Rs. 10,06,250.00
2.	M/s. India Ent Udyog, Village-Rasulpur, Post-Pakdi Bujurg, Tehsil- Padrauna., Distt- Kushinagar	01-10-2025	10-03-2026	161 Days	Penalty = $PI \times N \times R \times S \times LF$ PI = Pollution Index Pollution Index is 41-59 for Orange Category Industries. So PI = 50 N = Number of Days (161 Days)	Rs. 10,06,250.00



L.A



Jai



J

					R = Rs. 250.00 S = 0.5 Category of Industry (for Small category 0.5, Medium Cate.-1.0 & Large Cate.-1.5) LF = Location factor (Location factor for population less than 1.0 Million is 1.0) LF = 1.0 Penalty Rate = $PI \times N \times R \times S \times LF$ $= 50 \times 161 \times 250 \times 0.5 \times 1.0$ $= 10,06,250.00$	
3.	M/s. Bharat Ent Udyog, Village-amwa Bujurg, Post-Kubersthan, Tehsil-Padrauna, Distt-Kushinagar	01-10-2025	10-03-2026	161 Days	Penalty = $PI \times N \times R \times S \times LF$ PI = Pollution Index Pollution Index is 41-59 for Orange Category Industries. So PI = 50 N = Number of Days (161 Days) R = Rs. 250.00 S = 0.5 Category of Industry (for Small category 0.5, Medium Cate.-1.0 & Large Cate.-1.5) LF = Location factor (Location factor for population less than 1.0 Million is 1.0) LF = 1.0 Penalty Rate = $PI \times N \times R \times S \times LF$ $= 50 \times 161 \times 250 \times 0.5 \times 1.0$ $= 10,06,250.00$	Rs. 10,06,250.00
4.	M/s. S.N.G. Ent Udyog, Village-Maharani, Post-Kubersthan, Tehsil-	01-10-2025	10-03-2026	161 Days	Penalty = $PI \times N \times R \times S \times LF$ PI = Pollution Index Pollution Index is 41-59 for Orange Category Industries.	Rs. 10,06,250.00

34

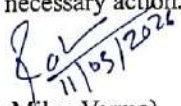
	Padrauna, Distt- Kushinagar				So PI = 50 N = Number of Days (161 Days) R = Rs. 250.00 S = 0.5 Category of Industry (for Small category 0.5, Medium Cate.-1.0 & Large Cate.-1.5) LF = Location factor (Location factor for population less than 1.0 Million is 1.0) LF = 1.0 Penalty Rate = $PI \times N \times R \times S \times LF$ $= 50 \times 161 \times 250 \times 0.5 \times 1.0$ $= 10,06,250.00$	
5.	M/s Shri Ram Singh HUF Village Singha, Post-Kubersthan, Tehsil-Kasya, Distt- Kushinagar	01-10-2025	09-03-2026	160 Days	Penalty = $PI \times N \times R \times S \times LF$ PI = Pollution Index Pollution Index is 41-59 for Orange Category Industries. So PI = 50 N = Number of Days (160 Days) R = Rs. 250.00 S = 0.5 Category of Industry (for Small category 0.5, Medium Cate.-1.0 & Large Cate.-1.5) LF = Location factor (Location factor for population less than 1.0 Million is 1.0) LF = 1.0 Penalty Rate = $PI \times N \times R \times S \times LF$ $= 50 \times 160 \times 250 \times 0.5 \times 1.0$ $= 10,00,000.00$	Rs. 10,00,000.00

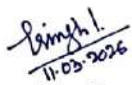
35

6.	M/s. J.D.M. Ent Udyog, Village- Chaube Tola (Deoria Tola), Tehsil-Padrauna, Distt-Kushinagar	01-10-2025	10-03-2026	161 Days	Penalty = $PI \times N \times R \times S \times LF$ PI = Pollution Index Pollution Index is 41-59 for Orange Category Industries. So PI = 50 N = Number of Days (161 Days) R = Rs. 250.00 S = 0.5 Category of Industry (for Small category 0.5, Medium Cate.-1.0 & Large Cate.-1.5) LF = Location factor (Location factor for population less than 1.0 Million is 1.0) LF = 1.0 Penalty Rate = $PI \times N \times R \times S \times LF$ = $50 \times 161 \times 250 \times 0.5 \times 1.0$ = 10,06,250.00	Rs. 10,06,250.00
----	---	------------	------------	----------	--	------------------

The above report is submitting for your perusal and necessary action.


 (Dr. R.K. Singh)
 L.A.


 (Ram Milan Verma)
 S.A.


 (Purnaditya Pratap Singh)
 A.E.E.

Regional Officer,


 11/03/2026

356

42



Shivendra Singh <singhshivendrapad2025@gmail.com>

**Re calculation for E.C. on Brick klins regarding OA. No 271/2025 Shivendra Singh
V/S Uttar Pradesh Control Board and ORS**

1 message

Shivendra Singh <singhshivendrapad2025@gmail.com>

Sun, Jul 5, 2026 at 11:26 AM

To: rogorakhpur@uppcb.in, ms@uppcb.in



Shivendra singh 05.07.2026.pdf

3547K

सेवा में

दिनांक-05/07/2026

क्षेत्रीय अधिकारी

उत्तर प्रदेश, प्रदुषण नियंत्रण बोर्ड

आवास विकास कालोनी, झारखण्डी महादेव

कुडाघाट, देवरिया रोड, गोरखपुर

Email- rogorakhpur@uppcb.in

प्रतिलिपि-सदस्य सचिव उत्तर प्रदेश प्रदुषण नियंत्रण बोर्ड, टी0सी0 12 वी0 विभुतिखण्ड गोमतीनगर लखनउ पिन कोड-226010

Email- ms@uppcb.in

विषय- माननीय NGT न्यायालय नई दिल्ली में दाखिल किये गये OA. No 271/2025 Shivendra Singh V/S Uttar Pradesh Controle Board and ORS. में आपके द्वारा दाखिल किये गये शपथ पत्र में ईट भट्टों के विरुद्ध न्यूनतम पर्यावरण क्षतिपूर्ति आरोपित किये जाने के सम्बंध में, मैं आपका ध्यान निम्नलिखित बिन्दुओं की तरफ दिलाना चाहता हूँ।

महोदय

जनपद कुशीनगर में अवैध रूप से संचालित किये जा रहे ईट भट्टों के विरुद्ध माननीय NGT न्यायालय नई दिल्ली में योजित याचिका संख्या OA. No 271/2025 Shivendra Singh V/S Uttar Pradesh Controle Board and ORS का सन्दर्भ ग्रहण करने का कष्ट करें। माननीय NGT न्यायालय के द्वारा पारित आदेश दिनांक 22/12/2025 का संज्ञान ग्रहण करें, जिसमें माननीय NGT न्यायालय द्वारा, जिनमें पार्टी बनाये गये अवैध प्रकार से संचालित किये जा रहे 06 ईट भट्टों के विरुद्ध आपको (UPPCB) Action taken Report 08 सप्ताह में दाखिल किये जाने हेतु आदेश दिया गया है, जिसमें आपके द्वारा माननीय NGT न्यायालय को दिनांक 14/03/2026 को Action taken Report प्रेषित किया गया है, जो NGT न्यायालय की website पर 16/03/2026 को प्रदर्शित हुआ है। आपके द्वारा दाखिल किये गये शपथ पत्र में बताया गया है की जॉच के कम में 02 ईट भट्टे (1) M/s Bharat Ent Udyog, Vill- Amawa Buzurg, Post Kuberasthan Tehsil- Padrauna, Dist- Kushinagar, (पेज न0-05) , (2) M/s JDM Ent Udyog, Vill – Chaubey Tola(Deoria Tola), Tehsil- Padrauna, Distt- Kushinagar, (पेज न0-06) के विरुद्ध बंदी आदेश दिनांक 15/07/2021 को जारी किया गया था।

माननीय NGT न्यायालय को दिये गये शपथ पत्र में E.C. Calculation of Bricks Klins Sheets, page Number-32, Annexure-19 का संज्ञान ले (1) M/s Bharat Ent Udyog, Vill- Amawa Buzurg, Post Kuberasthan Tehsil- Padrauna, Dist- Kushinagar, (पेज न0-05) , (2) M/s JDM Ent Udyog, Vill – Chaubey Tola(Deoria Tola), Tehsil- Padrauna, Distt- Kushinagar, (पेज न0-06) के विरुद्ध आपके द्वारा मात्र 161 दिन (01.10.2025 to 10.03.2026) तक का ही पर्यावरण क्षतिपूर्ति आरोपित किया गया है।

आपके द्वारा माननीय NGT न्यायालय को दिये गये शपथ पत्र में बताया गया है कि ऐसा कोई प्रमाण/साक्ष्य नहीं मिला जिससे प्रमाणित हो कि इन ईट भट्टों का निर्माण या संचालन कब से किया जा रहा है, उक्त के कम में, मैं आपका ध्यान निम्नलिखित साक्ष्यो/प्रमाणों की तरफ दिलाना चाहता हूँ-

Sr. No.	Brick klin Name and Address	GSTIN Number with issue date	Current status	Year wise GST Deposited by Brick kiln				
				2020-21	2021-22	2022-23	2023-24	2024-25
1	M/S Shree Ram Singh HUF BKO Vill- Singaha Tehsil Kasia Kushinagar Pro- Shree Ram Singh	09AAYHS3205D2ZW 16-07-2021	Active	0.00	24200.00	502920.00	660600.00	477390.00
2	M/S J.D.M Ent Udhog Horlapur Tehsil- Padrauna, Kushinagar Prop- Sanjay Kuamr Upadhyay	09AFDPU6950P1ZI 01-08-2021	Active	0.00	12000.00	130985.38	309623.94	154035.64

3	M/S Bharat Ent Udyog, Amwa Bujurg Kaisa Kushinagar Pro- Noorjahan	09BBWPN1219C1ZK 08-02-2018	Active	63998.00	73413.00	269030.40	193644.00	307765.00
4	M/S India Ent Udhyog Rasulpur Pakadi Bujurg Tehsil- Padrauna Kushinagar Prop- Ramnaresh Kushwaha	09AMAPK2757L2ZQ 27-07-2017	Active	50260.00	60044.00	118482.00	111423.00	144354.00
5	M/S SNG Ent Udhyog Vill- Maharani Tehsil- Padrauna Kushinagar Prop- Satyanarayan Gupta	09CVOPS2716J1ZY 13-09-2021	Active					
6	M/S Maa Champa Enterprises Old Name Premi JI Brick Field							

जनसूचना का अधिकार अधिनियम 2005 की धारा-6(1) के अन्तर्गत राज्य कर विभाग जनपद कुशीनगर से मांगी गई सूचना के क्रम में, राज्य कर विभाग में पदस्थापीत कुमार अमित प्रथम अपीलीय जनसूचना अधिकारी द्वारा दी गई सूचना, जिनमें ईट भट्टों के द्वारा वित्तीय वर्ष 2020-21 से वर्ष 2024-25 तक जमा किया गये कर का विवरण संलग्न है, जिससे प्रमाणित होता है कि माननीय NGT न्यायालय नई दिल्ली में पार्टी बनाये गये 06 ईट भट्टों का संचालन पुर्व से किया जा रहा है। साथ ही राज्य कर विभाग द्वारा इन ईट भट्टों को जारी किये गये जी0एस0टी0 पंजीयन काफी पूर्व से जारी किया गया है।

अतः आपसे निवेदन है कि आपके संज्ञान में लाये गए साक्ष्यों/प्रमाणों को दृष्टिगत रखते हुए इन ईट भट्टों को जारी किये गये पंजीयन के दिनांक से वर्तमान संचालन वर्ष तक का, पुनः नए सिरे से गणना करते हुए पर्यावरण क्षतिपूर्ति लगाने हेतु उचित कार्यवाही करने की कृपा करें।

शिवेन्द्र सिंह

S/O लालबाबु सिंह
R/O Chaira Khas, Post – Sarya
Tehsil-Padrauna, Kushinagar
Uttar Pradesh- 274304
Mob- 9795911851
Email Id- singhshivendrapad@gmail.com

पत्रांक 235 /जनसूचना/2026-27/कार्या0-उपा0रा0क0कुशीनगर/दिनांक

कार्यालय- उपायुक्त राज्य कर

(जनसूचना अनुभाग)

कुशीनगर

दिनांक :: 15 -जून-2026

श्री दिव्यांशु गिरी

निवासी फ्लैट नं0- 2 सुभाग्य अपार्टमेंट

आसाराम बापू रोड विजयनगर

कृष्णानगर, लखनऊ।

मोबाईल सं0- 8433155449

विषय- सूचना का अधिकार अधिनियम-2005 की धारा-6(1) के अंतर्गत सूचना के संबंध में।

आप द्वारा सूचना का अधिकार अधिनियम 2005 के जनपद कुशीनगर में पंजीकृत ईट भट्टों की संख्या, उनके द्वारा जमा किए जा रहे जी0एस0टी0 से संबंधित विवरण आदि की सूचना मांगी गई है।

वांछित सूचना निम्न प्रकार आपको प्रेषित किया जा रहा है-

बिन्दु सं0- 1- जी0एस0टी0 के अंतर्गत जनपद में कुल 274 ईट भट्टे पंजीकृत हैं, जिनमें 165 भट्टे राज्य क्षेत्राधिकार के अंतर्गत तथा 109 भट्टे केन्द्रीय क्षेत्राधिकार के अंतर्गत पंजीकृत हैं।

बिन्दु सं0-2- पंजीकृत 274 ईट भट्टों द्वारा वार्षिक रूप से जमा किए गए जी0एस0टी0 का वर्षवार विवरण संलग्न है।

बिन्दु सं0-3- जी0एस0टी0 भुगतान न करने वाले / शून्य कर देने वाले व्यापारियों की सूची संलग्न है। जिन ईट भट्टों का विलम्ब से जी0एस0टी0 भुगतान किया गया है, उनके द्वारा ब्याज तथा विलम्ब शुल्क जमा किया गया है।

बिन्दु सं0- 4- देय जी0एस0टी0 भुगतान में चूक करने वाले ईट भट्टों के विरुद्ध जी0एस0टी0 अधिनियम की सुसंगत धाराओं में कार्यवाही की गई है / की जा रही है।

संलग्नक -- उपरोक्तानुसार।

(कुमार अमित)

प्रथम अपीलीय जनसूचना अधिकारी
राज्य कर, कुशीनगर

S.No	GSTIN	Firm Name	2020-21	2021-22	2022-23	2023-24	2024-25
1	09AAEPL1610R1ZH	M/S MANOHAR LAL B.K.O.	81111.22	66286.00	445812.18	401169.54	394187.56
2	09AANFJ7521L1ZT	M/S JAI MATADI ENT UDYOG	64405.10	40000.00	11416.00	118612.40	164232.00
3	09AARFK2196A1Z6	M/S KASAUDHAN ITA UDYOG	112700.00	51410.00	218500.00	494100.00	596460.00
4	09AARPK9826F1Z4	ANIL KUMAR BKO	85058.00	64788.88	407170.72	198090.74	285569.00
5	09AAWFN0640F1Z1	NARAYAN BRICKS FIELD	0.00	0.00	0.00	0.00	182094.00
6	09AAAFR9596H1ZX	M/S R B S ENT UDYOG	87596.00	20000.00	441582.00	445260.00	423390.00
7	09AAVHS3205D2ZW	M/S SHREE RAM SINGH HUF BKO	0.00	24200.00	502920.00	660600.00	477190.00
8	09ABEPNS159N1Z1	M/S SHREE DURGA BRICKS FIELD	80385.00	60376.00	161196.00	142510.62	71657.80
9	09ABQPI4365P1Z5	M/S SINGH ENT UDYOG	43115.00	38009.00	55080.00	181398.00	227400.00
10	09ABSPES925H1ZB	M/S JANTA BRICK FIELD	0.00	0.00	0.00	0.00	0.00
11	09ACEPY6618C1ZD	M/S GHANSHYAM YADAV ENT UDYOG	97378.00	105582.00	196078.74	190236.00	171249.34
12	09ACFPY1860K1Z1	M/S AASTHA ENT UDYOG	7496.00	129484.00	91200.00	114753.00	174951.18
13	09ACHPY0652K1Z3	M/S KAMAL ENT UDYOG	96000.00	98649.00	338658.92	334521.00	400853.48
14	09ACIPY4901C2Z1	YADAV BRICK FIELD	63250.00	143936.00	135000.00	160920.00	113010.00
15	09ACPF58195M1ZW	M/S SIDDIQUE ENT UDYOG	60506.00	78688.00	135435.00	89751.12	173547.00
16	09ADTPN5413C1ZG	M/S NATHANI BRICK FIELD	45546.00	52926.00	138810.00	454092.00	251670.12
17	09AFPPP7228F1Z2	M/S PATEL BRICK INDUSTRIES	80000.00	99590.00	466548.00	425674.80	364653.00
18	09AFQPD7099P1ZC	M/S JAI MAA VAISHNO DEVI ENT UDYOG	74792.00	76020.00	425010.00	147600.00	275100.00
19	09AGSPY3774H1ZE	M/S JAI HANUMAN ENT UDHOUG	38300.00	56050.00	172200.00	302106.00	456408.00
20	09AINPS4186J1ZF	M/S PANDIT SHASHI SHEKHAR B.K.O.	92846.00	79348.00	581148.00	508778.86	971125.50
21	09AIWPT1190J1ZF	M/S JAI BHOLE BRICKS FIELD	145795.00	137930.00	711342.16	202387.92	143619.96
22	09AIXPM2478B2Z5	SHREE JAY BAJRANG ENT UDYOG	28860.00	39050.00	83743.68	600015.00	424170.00
23	09AJYPP9035B1ZO	M/S M.P. ENT UDYOG	75000.00	110010.00	900001.00	270000.00	525600.00
24	09ALIPA4317R1ZR	M/S AMAN ENT UDHOUG	34880.00	68600.00	326500.00	324737.10	451602.98
25	09ALUPJ7169G1ZD	ADITYA BRICKS FIELD	48378.00	45672.00	301440.30	225573.12	193915.62
26	09AMFPG3774L1ZN	M/S MATESHWARI ENT UDYOG	59906.00	57520.00	161017.40	444957.40	561205.46
27	09AMHPK8078K1ZC	M/S NAINU MAL SINDHI BKO	427994.00	416117.00	483495.38	474996.00	537948.00
28	09AMRPG1000F1ZH	M/S JAI SHIV ENT UDYOG	84440.00	77156.00	486054.00	345141.46	293482.74
29	09AQQPV6461Q2ZG	KISAN ITE UDYOG	81636.00	52015.00	373281.06	177147.60	306954.00
30	09ARMPR9869F1Z5	M/S SHRI MAHAVEER ENT UDYOG	55273.00	70000.00	193407.60	273762.00	310407.96
31	09AVBPS8116P1ZV	M/S HARISHANKAR SINGH BKO	93998.00	44986.00	272866.00	124924.52	307945.48
32	09AVNPR1448P2ZM	M/S C K R BRICK FIELD	13385.00	4433.00	98745.28	242945.20	181148.00
33	09AWMPS6253M1ZM	M/S OM INT UDYOG	52814.00	69989.00	164532.00	287748.60	300060.00
34	09AXXPS3878E1ZH	M/S HARI OM ENT UDYOG	78360.00	55232.00	230189.88	18000.00	47916.00
35	09BEOPY7014M1ZL	M/S R.K. ENT UDYOG	0.00	0.00	0.00	0.00	0.00
36	09BLRPH5214C1Z7	M/S MISHRA ENT UDYOG	0.00	0.00	0.00	0.00	0.00
37	09BMWPS7785R2Z5	M/S MISHRA ENT UDYOG	694309.30	320871.69	1109575.28	648225.96	811098.90
38	09BNIPS1138K2ZK	AKSHITA ASSOCIATE & ENT UDYOG	0.00	32680.00	553680.00	351000.00	316390.20
39	09CABPS0702E1Z3	GYAN PRAKASH SINGH ENT UDYOG	74800.00	89100.00	553680.00	351000.00	316390.20
40	09CCCKP51187E1Z9	M/S SAMSUDEEN B.K.O	70005.00	79100.00	90804.00	112821.00	66999.96
41	09CDEPA1016R1ZK	M/S GANESH ENT UDYOG	53361.00	59523.00	267065.64	184527.24	131027.52
42	09CDIPS4679C1Z2	ANSARI ENT UDYOG	119162.00	72500.00	566283.00	569996.40	654708.00
43	09CEKPS5894F1ZQ	M/S MAA VASHNO ENT UDYOG	119162.00	72500.00	566283.00	569996.40	654708.00
44	09CHKPS0204H1ZD	RAO ENT UDYOG	31588.00	77512.00	280725.18	110935.20	322838.40
45	09CJIPS7193F1ZK	M/S SINGH ENT UDYOG	45742.00	47706.00	173624.46	198987.84	384888.00
46	09CKHPS5030F1Z3	M/S LAXMI ENT UDYOG	114106.00	69344.00	485235.38	540747.40	663197.92
47	09CPEPS7762A3ZL	M/S MAA AMBEY ENT UDYOG	36774.00	21000.00	38088.00	79116.00	94890.00
48	09DHEPS3946D1Z3	M/S F S ENT UDYOG	69000.00	90000.00	149538.00	174279.36	325686.00
49	09DMHPS8019B2ZU	M/S B N S ENT UDYOG	93212.00	110803.00	407067.00	425730.00	316134.32
50	09DPFPS9654F1Z8	M/S B N S ENT UDYOG	17960.00	25128.00	30896.00	28320.00	21480.00
51	09EGNPS7488P1ZT	DHARAMPAL SINGH ENT BHATTA UDYOG	65254.00	63034.00	0.00	0.00	82674.00
52	09EIAPS5585J1ZJ	M/S ALOK ENT UDYOG	52556.00	88650.00	101005.20	110250.00	83248.38
53	09ENHPS2975G1ZD	M/S SINGH ENT UDYOG	14562.00	0.00	18000.00	12000.00	84000.00
54	09FPWPS3603K1Z1	M/S OM NAMAH SHIVAY ENT UDHYOG	21550.00	42151.00	59400.00	52200.00	104400.00
55	09FWNPS2546R1ZA	RAM NARESH RAO B.K.O.	83868.00	21714.00	295557.98	359393.46	538602.00
56	09GEQPK4508R1ZH	M/S ATUL MARKA INT UDYOG	0.00	37290.00	37620.00	286380.00	277590.00
57	09GHYPS1929D1ZL	M/S R G D ENT UDYOG	0.00	10100.00	161160.00	360000.16	360000.10
58	09HKZPD5713B1ZX	M/S SRI RAGHUNATH ENT UDYOG	60000.00	100000.00	44450.00	419224.08	377220.36
59	09LQYPS4083E1Z5	JAI MATA DI ENT UDYOG	0.00	0.00	72399.36	67041.90	77432.46
60	09NUDPS4770R1ZA	M/S SATYAM ENT UDHYOG	0.00	0.00	0.00	0.00	0.00
61	09AJCPR7596P1Z1	M/S SINGH ENT UDYOG	0.00	0.00	0.00	0.00	0.00
62	09DWLPS7381L1ZF	Raghavendra brick store	81686.00	98236.00	339666.42	483101.46	525793.92
63	09AHOPY9482D1ZF	M/S RAO ENTERPRIZES	4404.00	4186.00	0.00	0.00	0.00
64	09CCCKP51187E2Z8	M/S SONU ENT UDYOG	33644.00	62776.00	83976.66	102570.00	148476.00
65	09EMTPS5514J1Z7	YADAV ENT UDYOG	0.00	0.00	0.00	36499.80	61800.00
66	09HKDPK4017D1ZD	ASHOK ENTERPRISES	0.00	0.00	409176.00	430440.00	432624.00
67	09AZYP6745D1Z1	AS ENT UDHYOG	0.00	0.00	0.00	0.00	71442.24
68	09DMXPS2784F1Z3	NARAYAN ENT UDYOG	75393.00	57360.00	178585.98	137778.00	215784.00
69	09AAGFK5178D1Z7	SWASTIK ENT UDYOG	53664.00	77000.00	193051.20	231258.60	277554.00
70	09AAIFU2564R1ZA	MAHAVIR ENT UDYOG	0.00	100089.00	0.00	0.00	0.00
		KUMAR BRICK FIELD	0.00	0.00	0.00	0.00	54999.96
		UMA ENT UDYOG	0.00	0.00	0.00	0.00	0.00

71	09AAYFG2871M1ZG	GANESH JI ENT UDYOG	0.00	0.00	57911.86	109568.86	137376.30
72	09AAZFR4491D1ZJ	R D S ENT UDYOG	12520.00	22000.00	115687.62	50654.40	62217.60
73	09ABLF3894D1ZQ	RDR BRICKS	0.00	0.00	0.00	0.00	0.00
74	09ABLPY966011ZL	M/S JAI MAA SIDDHARTHA ENT UDYOG	7496.00	15492.00	6960.00	24978.60	39959.10
75	09ABMFM8568Q1ZY	MARUTI ENT UDYOG	16800.00	74565.00	164706.00	53820.00	96324.00
76	09ACCPJ6409N3Z8	M/S SHRI SHANI DEV ENT UDYOG	0.00	0.00	0.00	0.00	0.00
77	09ADLF3958H1ZG	S. P. BRICKS FIELD	13000.00	15500.00	28000.00	22000.00	22000.00
78	09ACOPR4874I 2ZT	AMBEY ENT UDYOG	0.00	0.00	0.00	0.00	0.00
79	09ACOPR4874I 3ZS	M/S AMBEY ENT UDYOG	0.00	0.00	0.00	0.00	4274.00
80	09AHVPY9354M1ZU	YADAV ENT UDYOG	0.00	0.00	0.00	0.00	27586.00
81	09AKFPK0602H1ZJ	M/S DEEPAK KUMAR B.K.O.	429909.71	414248.91	440236.72	442664.48	488354.75
82	09AMKPS8769E1ZB	SINGH ENT UDDHYOG	17500.00	34654.00	302454.56	346931.94	287575.72
83	09AQIPC4808J1ZR	A A BRICKS	0.00	0.00	0.00	0.00	0.00
84	09AUMPV9491Q1Z1	Gali Co. Ent.	0.00	0.00	0.00	0.00	0.00
85	09BHIPK2889P2ZB	KISAN CAT UDYOG	66550.00	38500.00	109800.00	122400.00	272750.00
86	09BMHPY1701J1ZR	UMA ENT UDYOG	0.00	0.00	0.00	30336.00	101400.00
87	09BOUPS9330E3Z8	B. B. S. Ent Udyog	35240.00	71500.00	268956.60	1071846.40	1252929.18
88	09BOXPR5600B2Z0	M/S RAO ENTERPRISES	11500.00	42312.00	142500.00	69463.00	107628.00
89	09BXWPS9341E1ZN	GANGA ECCO FRIENDLY BRICKS	320722.66	0.00	0.00	0.00	0.00
90	09CESPS8418E2ZS	TRIVENI EATT UDYOG	114432.00	58590.00	197672.34	240013.32	362949.06
91	09CFQPS1176C1Z4	M/S ANKIT ENT UDYOG	16000.00	7306.00	33000.00	17400.00	7200.00
92	09CLBPS3088L2ZF	M/S ASHA ENT UDYOG	0.00	0.00	0.00	0.00	0.00
93	09EDTPD1487A1ZG	M/S JAI AMBEY ENT UDYOG	22056.00	49056.00	47160.00	84000.00	61426.92
94	09FIKPS6217L1ZH	NEHA ENT UDYOG	0.00	0.00	0.00	0.00	110889.24
95	09LERPS9206J1ZE	M/S RAVINDRA PRATAP SINGH B.K.O.	0.00	0.00	0.00	0.00	0.00
96	09NPVPS1775H1Z0	BAJRANG BALI EANT UDYOG	643680.00	1463669.64	1665551.52	1464599.34	1850695.92
97	09AMYP4885Q1ZD	AJAY KR RAO BKO	85364.00	56224.00	64969.82	134292.46	148825.92
98	09ASXPA6839L3ZT	SHAKEL AHMAD AND SONS	0.00	0.00	0.00	0.00	0.00
99	09GMCPS8975L1ZV	ANIL ENTERPRISES	0.00	0.00	0.00	0.00	0.00
100	09FONPD1705R1ZE	SINGH ENT UDYOG	0.00	55390.00	163164.54	492582.84	645156.30
101	09BSKPG0205L1ZT	GANIYA KHATOON ENT UDYOG	81400.00	114510.00	173880.00	205200.00	247740.00
102	09IURPK8102E2Z9	SIDDQUI BRICK CONSTRUCTION	0.00	0.00	0.00	104302.80	75852.74
103	09ABOFM6137H1ZU	MAA GAYATRI ENT UDYOG	18000.00	99515.00	119400.00	205950.72	284448.42
104	09AANFJ7520M1ZS	M/S JAI MATADI INTERPRISES ENT BHATA UDYOG	72862.00	24000.00	42132.00	116838.00	135840.00
105	09AASFJ7129D1Z1	M/S JAY MAA DURGE ENT UDYOG	0.00	0.00	0.00	51150.00	141174.00
106	09ABJFA0805H1Z0	M/S ALEHSAAN ENT UDYOG	34995.00	29842.00	47879.00	0.00	0.00
107	09AECPP2747P2ZU	M/S SHALU ENT UDYOG	0.00	0.00	0.00	0.00	0.00
108	09AEKPS0287F1ZR	S&N ENT UDYOG	0.00	0.00	0.00	0.00	0.00
109	09AFDPJ6950P1Z1	J.D.M. ENT UDYOG	0.00	12000.00	130985.38	309623.44	54035.84
110	09AFOPJ7497H1ZC	JAISWAL ENT UDYOG	66000.00	83000.00	480600.00	574092.90	560800.00
111	09AGVPPY9105B1ZU	M/S YADAV BRICKS FIELD	0.00	0.00	0.00	0.00	0.00
112	09AGWPD0724A2Z0	YADAV ENT UDYOG	86806.00	120376.00	166126.00	423195.00	191170.00
113	09AJOPH0916E1Z7	M/S NISHA BRICKS FIELD	0.00	0.00	0.00	0.00	0.00
114	09AMKPS8767L2ZU	SINGH BROTHERS BRICKS FIELD	0.00	0.00	0.00	0.00	0.00
115	09AQJPK3503H2ZW	M/S KHAN BRICKS FIELD	0.00	0.00	0.00	0.00	0.00
116	09AQLPY7771P1ZE	M/S H K Y ENT UDYOG	0.00	0.00	0.00	0.00	0.00
117	09ASKPK9812C1ZM	M/S ANNU JAISWAL ENT UDYOG	22305.00	23260.00	86520.00	7980.00	67800.00
118	09AVRPN9300Q1ZM	SNT BRICKS FIELDS & COAL SUPPLIER	0.00	0.00	0.00	0.00	0.00
119	09AXXPS3878E2ZG	HARI OM ENT UDYOG	0.00	0.00	0.00	0.00	0.00
120	09BFNPD7905Q2Z0	M/S PURNIMA BRICKS FIELD	0.00	0.00	0.00	0.00	0.00
121	09BFXPR5627D1ZT	JAI MAA DURGA ENT UDYOG	0.00	0.00	0.00	0.00	0.00
122	09BFXPR5627D2ZS	JAI MAA DURGA ENT UDYOG	0.00	0.00	0.00	0.00	0.00
123	09BQPPH1422E1ZW	SHRI TULSI JI ENT UDYOG	4996.00	22982.00	21985.160	181177.20	257508.00
124	09BVEPS4137A3ZN	MAHAVIR SHAKTI INT UDOG	15051.00	18316.00	29985.00	24960.00	0.00
125	09BXFP57491N2ZD	ARYAN BRICK FIELD	0.00	0.00	28206.76	22704.50	0.00
126	09CQPPP8451A2ZF	M/S OM NAMAH SHIVVOY KUBER ENT UDYOG	0.00	0.00	0.00	0.00	9912.60
127	09DEP59180P2ZF	M/S H K Y ENT UDYOG	54668.00	59852.00	198519.60	221419.60	257025.80
128	09DKCPS3659H1ZB	PUNKAJ ENT UDYOG	0.00	0.00	0.00	0.00	0.00
129	09DRVPS6487N1Z6	M/S MAA DURGA SHARBHAV ENT UDYOG	0.00	0.00	0.00	0.00	0.00
130	09EURPS5001L1ZX	SHIV SHAKTI ENT UDYOG	37438.00	47948.00	102884.52	258000.00	107760.00
131	09FQMPK6218K1Z8	KHAN BRICKS FIELD	0.00	0.00	0.00	0.00	0.00
132	09FQZPP1285A2Z9	M/S PALAK BRICK FIELD	0.00	0.00	115160.00	0.00	0.00
133	09HBPSP5508C1ZG	M/S DURGA BRICK FIELD	118456.00	145860.00	311920.00	474813.30	418260.00
134	09IGBPS5761P1ZD	M/S DURGA BRICK FIELD	0.00	0.00	0.00	68246.82	59431.20
135	09AAPHB4166B1ZN	OM NAMAH SHIVVOY KUBER ENT UDYOG	143550.00	116850.00	503424.00	650880.00	482580.00
136	09AAPPJ4081J2Z2	KUBERSTHAN DHAKMAWALI KUSHINAGAR	43750.00	78210.00	227971.00	269370.00	238890.00
137	09ABFPY5777L1ZL	GHORGHATIYA KATKUIYAN PADRAUNA	0.00	0.00	157320.00	382320.00	273510.00
138	09ADDPY6198D1ZZ	MADARBINDWALIYA PADRAUNA KUSHINAGAR	0.00	0.00	378000.00	527219.80	539400.00
139	09ADFPY6519A1ZE	PADRAUNA HORLAPUR KUSHINAGAR	10000.00	31000.00	152049.60	108000.00	120000.00
140	09AHFPD6383F1ZB	SIDHUA BANGAR PADRAUNA KUSHINAGAR	86640.00	88478.00	135993.00	314976.24	371970.00
		BARHAJ HORLAPUR PADRAUNA KUSHINAGAR					

141	09AHWP00750R1ZJ	HARAYA BUIZIRG HORLAPUR, KUSHINAGAR	0.00	0.00	246270.00	377243.10	379046.76
142	09AIRP691AB2ZJ	RAKABA NO. 946/1-4240, SIDHIA BANGAR BHATH, PADRAUNA, KUSHINAGAR	0.00	0.00	10000.00	10000.00	10000.00
143	09AJP5585SH1ZF	VILLAGE PARGA PANDIT DEVIRIA PADRAUNA, KUSHINAGAR	10000.00	9125.100	10000.00	2188.00	0.00
144	09AINPS10R3N17H	MAHA NAGARI, SARPAITHI, KUSHINAGAR PADRAUNA, KUSHINAGAR	41112.00	61000.00	144079.80	116777.20	102007.96
145	09A1TJ0874F1ZU	SOUTHAN HARTO, KUSHINAGAR	22550.00	79583.00	100750.64	51255.54	125977.22
146	09AKIPG5525G176	VILL. KOHARWALIA POST PADRAUNA PADRAUNA	4500.00	19127.00	41800.00	52998.00	98799.36
147	09ALYPA0305H126	KHADDA BARWA RATANPUR, KUSHINAGAR	57600.00	40000.00	18000.00	80829.26	164615.80
148	09APZPR2285Q176	BARWA RATANPUR KHADDA KHADDA, KUSHINAGAR	68325.00	62025.00	154750.54	0.00	0.00
149	09AWDP5170R1ZM	MATHANIA BUIZIRG PADRAUNA, KUSHINAGAR	72640.00	51020.00	133070.02	160020.00	194402.40
150	09AXLP0697D1Z1	RAMKOLA ROAD, SUSWALIA POST DANDOPUR, KUSHINAGAR	0.00	0.00	215922.30	209608.20	172299.18
151	09BBDW51219C17K	AMWA BUIZIRG KASIA, KUSHINAGAR	61998.00	73413.00	267030.40	193644.00	107165.00
152	09CCKPS135RH176	KHADD KURD, PADRAUNA, KUSHINAGAR	67600.00	64942.00	121546.80	198587.40	186134.00
153	09CNZPS0949C2Z5	KIRERASTHAN PADRAUNA, KUSHINAGAR	25000.00	33750.00	141600.00	82837.80	118446.60
154	09CTMPS0943H1ZG	SARAYA, PADRAUNA KUSHINAGAR	72600.00	51014.00	129976.02	123510.00	167251.80
155	09CYUPS335AD1Z1	SARAYA, PADRAUNA KUSHINAGAR	151226.00	58180.00	154542.00	509596.92	473047.20
156	09DRBPD6734F1Z1	PAKARI BUIZIRG PADRAUNA, KUSHINAGAR	33065.00	42650.00	317263.45	0.00	229946.92
157	09GQSP5136G1Z2	NEAR MARUTI AGENCY PADRAUNA, KUSHINAGAR	0.00	0.00	0.00	0.00	9900.00
158	09FIWTS10R3N2Z1	RASDILA PANDEY, KUSHINAGAR	7030.00	0.00	8239.20	7227.00	3458.04
159	09AFTPG475F1ZP	DEVATAHA BALLI KUSHINAGAR	0.00	0.00	0.00	0.00	0.00
160	09FCTPS0650R1ZP	RAMUR RANGAR Khadda, KUSHINAGAR	52250.00	47388.00	93199.80	321035.40	241109.36
161	09CRDPM8976K2ZR	SIDHUA BANGAR PADRAUNA, KUSHINAGAR	81204.00	116743.00	646058.00	607600.62	540291.78
162	09ERJPS2210A1Z3	KUBERNATH PIPRA SUJAN, KUSHINAGAR	38282.00	50678.00	121056.16	110409.00	132552.00
163	09ACBFS0724L1Z1	DEOTHAHA BALLI, BARGADHAI KUSHINAGAR	2898.00	10276.00	2950.00	0.00	0.00
164	09ABAPY6441N1Z2	PIPRA JATYAMPUR, PADRAUNA KUSHINAGAR	0.00	0.00	0.00	0.00	0.00
165	09LHKPS400G1Z1	CHAUPARIYA SEMARA HARDO KUBERSTHAN, KUSHINAGAR	0.00	0.00	0.00	49470.00	81900.00
166	09EMXPD365RA1Z5	RAIPUR PHULWARIA Khadda, KUSHINAGAR	14562.00	0.00	18000.00	12000.00	84000.00
167	09EIAS55851Z1	BHUMIHARI PATTI KHADDA, KUSHINAGAR	52814.00	68964.00	164532.00	242945.20	181148.00
168	09AWMPS6253M1ZM	PADRAUNA, KUSHINAGAR	65405.00	40000.00	11436.00	138632.40	164232.00
169	09AANFJ7521L1ZT	SEKHUI, KHAJURI BAZAR PADRAUNA, KUSHINAGAR	96000.00	90000.00	305001.00	382992.60	460560.00
170	09AFRPA8703J1Z5	ARRAJ KUBERSTHAN KUSHINAGAR BARHAJ KUBERSTHAN KUSHINAGAR	19038.00	49992.00	139645.80	137749.98	135396.00
171	09BGTG4084N1Z1	VILL SEKHUI POST KHAJURI DISTT KUSHINAGAR	0.00	0.00	32976.00	60235.08	70867.68
172	09CLZPK428E1Z1	MUNDERA, KUSHINAGAR	96000.00	0.00	83928.00	194646.72	138217.80
173	09GDCPK1865A1ZQ	MADAR BINDWALIA BARAJ PATTI, KUSHINAGAR	78360.00	55232.00	230189.88	287748.60	300060.00
174	09AXXPS3878E1ZH	PAKDIYAR PADRAUNA	3250.00	5000.00	0.00	18948.00	39468.00
175	09BJRPS0374N1ZA	M/S SURYA ENT UDYOG	51600.00	55600.00	70488.00	47280.00	104880.00
176	09CRCP59523H1ZC	M/S B.K. BRICK FIELD	78000.00	70000.00	300000.00	294000.00	216000.00
177	09BCRPM8405R1ZJ	M/S JANATA ENT NIRMATA	3500.00	1024.00	2499.96	60519.60	56040.00
178	09ACYPY5741L1ZC	M/S B Y ENT UDYOG	99500.00	88220.00	353340.00	99000.00	118800.00
179	09EJIPS8162N1Z6	M/S VINOD ENT UDYOG	0.00	0.00	0.00	0.00	0.00
180	09CLRPR4253A1ZV	R K BRICKS INDUSTRIES	0.00	0.00	0.00	0.00	154293.60
181	09AFFFS0248Q1ZE	M/s S P N ENT UDHYOG	0.00	0.00	182259.00	484898.76	428865.00
182	09CRUPK1187M1ZV	M/S M.P. ENT UDYOG	67400.00	74900.00	162359.00	222102.00	381573.98
183	09DOEPS2364G2Z1	M/S NILESH ENT UDYOG	72600.00	90408.00	107322.00	384141.60	486528.00
184	09ATPPD5920N1Z6	M/S RAJ ENT UDHOOG	53000.00	64100.00	98502.00	114772.80	160086.00
185	09AHTPC1564H1Z5	MAA ASHWKAMINI DEVI INT UDHYOG	50260.00	60044.00	118482.00	111423.00	144354.00
186	09AAGFI5803D1Z1	INDIA EAT UDHYOG	37700.00	39200.00	122801.80	82320.00	67326.00
187	09ALKPA8536A1ZB	M/S D.I. BRICK FIELD	44156.00	47038.00	64308.00	79164.00	915752.68
188	09BMANPP7991R2ZH	VINAY ENT UDYOG	72100.00	76130.00	174340.20	223326.00	256554.00
189	09AJPPJ5332H1Z1	M/S MONU ENT UDYOG	75502.00	75733.00	309347.00	326775.00	265080.00
190	09AGGPY4503N2ZR	SHIVAM ENT UDYOG	67148.00	102066.00	416923.00	600311.40	345360.00
191	09CPEPK3730E1Z3	M.P. ENT UDYOG 1	68635.00	62812.00	222204.00	148266.00	468216.00
192	09AZYPK0692B1ZK	M/S BIMALAVATI ENT UDYOG	0.00	0.00	0.00	15000.00	283440.00
193	09CSNPD5787Q2ZK	M/S J.P. INT UDHYOG	117816.00	101978.00	613926.30	901265.22	760362.66
194	09BDDPM9555M1Z5	M/S MANSA ENT UDYOG	110138.00	65067.00	464568.00	485854.00	272188.80
195	09ARSPK3479N1ZQ	M/S J.P. ENT UDYOG	51729.00	42520.00	121536.00	222824.40	187586.60
196	09AHWPG0508Q1ZP	PAWAN ENT UDYUG	0.00	0.00	0.00	178200.00	194760.00
197	09DIOPA0339F1ZF	M/S ARMAN ENT UDYOG	0.00	25000.00	27000.00	29480.00	44179.96
198	09ACIPU7317C2ZE	SHANTI ENT UDHOOG	70102.00	71850.00	297805.20	252252.00	235357.00
199	09ADNPN7650F1Z5	M/S TARA ENT UDYOG	81600.00	90206.00	216447.88	290019.00	363120.00
200	09AHRPG7062Q1ZF	M/S SONU ENT BHATTA	0.00	0.00	114956.02	256460.40	367770.00
201	09AEQF52754M1ZB	M/S S S ENT UDHYOG	70400.00	74600.00	158463.00	286932.06	502062.00
202	09EWBP57368G1ZW	M/S SHIV ENT UDYOG	131450.00	145625.00	515581.20	640800.00	478830.00
203	09AADHJ9462J1ZR	M/S JAGDISH SINGH H.U.F. B.K.O.	18530.00	239680.94	265950.20	275142.00	241884.00
204	09ARVPJ8531F1ZA	M/S RISHABH ENT UDHYOG	0.00	0.00	0.00	5000.00	413635.50
205	09BRLLP1174M1Z5	M/S BALAJI INTERLOCKING INT UDYOG	0.00	0.00	0.00	0.00	0.00
206	09OTIPK1008K1ZB	K G N ENT UDYOG	0.00	0.00	0.00	0.00	0.00
207	09LZFPK7803L1ZO	M/S SAHID BRICK FIELD	0.00	0.00	0.00	0.00	46960.20
208	09AYZPM5953H1ZH	M/S SHEV SHAKTI BRICK FIELD	57970.00	49400.00	111668.00	89912.40	178074.00

209	09CZCPM6286K1ZP	M/S MISHRA BRICKS FIELD	73158.00	52660.00	148223.96	182850.00	164568.00
210	09HDDPS6529F1Z7	M/S SUNIL BRICK FIELD	112636.00	145000.00	100000.00	165000.00	200000.00
211	09ASPPV072RI1Z8	M/S TAIGURI DEV ENT UDYOG	10000.00	151126.49	62000.00	120000.00	47000.00
212	09APCPN9192H1Z1	SHIV SHAKTI ENT UDYOG	0.00	0.00	0.00	100000.00	20000.00
213	09AEMF50726H1Z1	M/S SINGH & SONS BKO	0.00	6000.00	10000.00	20000.00	20000.00
214	09ACJPY6556G1ZV	M/S MAA SARASWATI ENT UDYOG	87748.00	68680.00	102222.12	20000.00	11112.00
215	09AATFJ8019R1Z8	M/S JAI SHRI MAHAKAL BRICKS	0.00	0.00	0.00	41400.00	20000.00
216	09RAQPR2721G2Z1	SINGH ENT UDYOG	81412.00	74190.00	650712.20	928911.98	1248504.00
217	09CKWPS9951D1Z6	M/S J.P.S. ENT UDYOG	81028.00	64500.00	161886.00	227484.00	119896.00
218	09ADIPP6139H3Z3	PANDEY ENT BHATTA	78660.00	71360.00	296779.22	278272.10	306217.14
219	09DCVPS2905G2Z0	M/S JAI MAA VINDHYAWASHINI ENT UDYOG	0.00	0.00	0.00	0.00	461320.00
220	09ADOPY7530Q4Z8	JAI BINDHWASINI MAA ENT UDYOG	0.00	0.00	0.00	0.00	192475.22
221	09BLVPP6881R1Z8	PANDEY ENT UDYOG	0.00	76200.00	298381.14	262684.48	256564.04
222	09ADZPY9578R1Z1	MAA SARASWATI ENT UDYOG	90250.00	77724.52	367588.10	243505.02	381273.92
223	09HDWPS9893B1Z8	S.P.V. BRICK FIELD	15500.00	46200.00	304824.00	400776.00	406764.00
224	09DVNP57482D1ZU	M/S BAIRSTAR SINGH ENT UDYOG	76340.00	18567.00	65853.52	44670.00	153742.80
225	09ADMPY3534C2Z9	M/S SHANKAR ENT UDYOG	0.00	0.00	36498.00	129472.80	197120.40
226	09ATHPY8577C1Z8	M/S VIJAY ENT UDYOG	0.00	69508.00	121318.96	253585.50	349935.00
227	09ABUPC5609E1ZK	KASTUR CHAND B.K.O.	67622.00	50000.00	97200.00	176316.00	165636.00
228	09DKCPS3144C1ZA	ANIL INT UDYOG	9986.00	24766.00	117998.00	231780.00	32178.00
229	09BSMPK5738G1ZA	M/S JOYTI ENT UDYOG	55000.00	29088.00	67450.02	28695.00	44569.80
230	09AQKPM2621F4ZU	MALL ENT UDYOG	0.00	0.00	0.00	0.00	59997.00
231	09AWMPS6161Q1ZF	M/S PATEL BRICK FIELD	68406.00	83060.00	178245.90	222460.00	297450.00
232	09DVUPS1354B2Z7	C B S ENT UDYOG	0.00	0.00	0.00	0.00	0.00
233	09DGLPP3451E1Z7	M/S PANDEY ENT UDYOG	53010.00	25800.00	160106.22	301454.40	316518.00
234	09AXJPR7548G1ZT	M/S RAI & BROTHERS ENT UDYOG	53010.00	25800.00	144025.20	214377.36	255048.00
235	09AAKCR8440E1Z5	RM ANUBHAV BRICK PRIVATE LIMITED	0.00	0.00	0.00	0.00	0.00
236	09AAKFH7335P2Z1	HBC INT UDYOG	0.00	0.00	0.00	0.00	0.00
237	09AAPHA5687L1ZH	ANIL KUMAR SINGH H.U.F.B.K.O	82500.00	145088.00	509400.00	652680.00	476460.00
238	09ABDFB4732C1ZT	M/S BALA JI EAT UDYOG	0.00	0.00	0.00	0.00	0.00
239	09ABVFM3087B1ZW	MAA VAISHNO ENT UDYOG	0.00	0.00	7800.00	87900.00	81000.00
240	09ACBPY2258B1ZM	ASHUTOSH KUMAR YADAV ENT UDYOG	124925.00	147070.00	450720.00	266400.00	906768.00
241	09ACMPT2288D2Z5	M/S LAXMI ENT UDYOG	133232.60	138359.00	579886.86	770419.80	721358.50
242	09ACPPY1728C1Z9	PRAGATI ENT UDYOG	0.00	0.00	0.00	0.00	90600.00
243	09AEOPV31041JZA	SPV BRICK UDYOG	7318.00	1926.00	0.00	0.00	0.00
244	09AGNPN8585G1Z1	ALEHSAAN ENT UDYOG	0.00	0.00	0.00	0.00	15000.00
245	09AGTPY8790N1ZQ	M/S AJAY ENT UDYOG	89600.00	93302.00	123534.88	188022.00	82800.00
246	09AHTPD3332J1Z5	M/S SAI BABA ENT UDYOG	91850.00	101750.00	145800.00	159840.00	80490.00
247	09AHUPG6567B1ZZ	M/S RAHAN ENT UDYOG	70000.00	69400.00	131286.00	136290.00	258720.00
248	09AHWPG0508Q2Z0	M/S VIP 1 ENT UDYOG	0.00	0.00	0.00	126773.40	157374.00
249	09AJCPA8426F2ZF	NEW APNA EAT UDYOG	50904.00	42900.00	86575.00	100344.00	131832.00
250	09AMAPV1559R1Z6	M/S B.K. ENT UDYOG	58266.00	43150.00	97524.00	65190.00	70212.00
251	09AXLPP0167F1ZA	M/S S.P. ENT UDYOG	0.00	0.00	0.00	0.00	0.00
252	09BANPG3879B2ZH	M.S. ENT UDYOG	132921.00	111286.00	56436.00	72636.00	323836.80
253	09BBOPD8477L1ZT	DEEPAK ENT UDYOG	0.00	0.00	0.00	0.00	0.00
254	09BDWPR1770E1Z0	R & C ENT UDYOG	26043.00	8106.86	0.00	0.00	0.00
255	09BGTPA9417P1ZJ	M/S RAI ENT UDYOG	0.00	0.00	0.00	0.00	0.00
256	09BMCP5608B2ZU	RAJENDRA SINGH B.K.O.	31635.00	105270.00	100284.00	68925.00	20700.00
257	09BMXPB0503M1ZU	M/S NEW RAI ENT UDYOG	17740.00	37220.00	222558.68	177509.40	147390.60
258	09BQYPS0776E2Z1	SINGH ENT UDYOG	0.00	0.00	0.00	0.00	0.00
259	09BWVPG5090C1Z8	M/S MAA LAXMI ENT UDYOG	0.00	19908.00	52668.00	171000.00	226416.00
260	09BXGPS1302B3ZU	M/S DINESH ENT UDYOG	213040.00	72606.00	299113.60	354096.00	376920.00
261	09CAJPJ2121C1Z3	PRAGATI ENT UDYOG	0.00	0.00	0.00	0.00	0.00
262	09CEFP56616R1ZJ	APNA EAT UDYOG	43000.00	45000.00	103879.80	118719.00	136128.00
263	09CQHPC0664D1Z5	CHATURVEDI ENT UDYOG	0.00	0.00	0.00	0.00	0.00
264	09CTYPD4475P1ZJ	LAXMI EAT UDYOG	1000.00	0.00	0.00	5000.00	25000.00
265	09DEBPS4465B1ZG	S K S ENT UDYOG	0.00	0.00	22248.00	269052.00	105726.00
266	09DEYPM5340N1Z1	MALL BRICK UDYOG	0.00	0.00	0.00	0.00	38304.00
267	09DJFPK1612B1ZQ	MARUTI ENT UDYOG	0.00	0.00	0.00	196292.84	249571.18
268	09DLYPA9747L2Z2	NEW SADDAM ENT UDYOG	0.00	0.00	0.00	0.00	67000.00
269	09DWWPS1247A2Z5	SAI ENT UDYOG	100925.00	123475.00	241200.00	142200.00	145800.00
270	09DWWPS2636P1Z8	SINGH ENT UDYOG	12366.00	0.00	381306.00	844417.00	1077372.00
271	09ELCP56357F2ZN	SHIV ENT UDYOG	3500.00	22500.00	23499.96	59410.80	23760.00
272	09FFUPS8070A5ZQ	M/S PRATAP BRICKS FIELD	0.00	0.00	0.00	0.00	0.00
273	09FLSP56733J1Z2	M/S V P S ENT UDYOG	0.00	0.00	0.00	3960.00	65400.00
274	09OFRPK6530K1Z1	PALAK EET UDYOG	0.00	0.00	0.00	32517.46	362813.87

Goods and Services Tax

Government of India, States and Union Territories

[REGISTER](#)[LOGIN](#)

[Home](#) > [Search Taxpayer](#) > [Search by GSTIN/UIN](#)

Search Taxpayer

• indicates mandatory fields

GSTIN/UIN of the Taxpayer•

Search Result based on GSTIN/UIN
: 09AAYHS3205D2ZW

Legal Name of Business

SHREE RAM SINGH
(HUF)

Trade Name

M/S SHREE RAM SINGH
HUF BKO

Effective Date of registration

16/07/2021

Constitution of Business

Hindu Undivided Family

GSTIN / UIN Status

Active

Taxpayer Type ⓘ

Regular

Administrative Office

(JURISDICTION -
STATE)
State - Uttar Pradesh
Zone - Gorakhpur
Range - Gorakhpur (B)
Sector - Kushi Nagar
Sector-3

Other Office

(JURISDICTION -
CENTER)
State - CBIC
Zone - LUCKNOW
Commissionerate -
VARANASI
Division - GORAKHPUR-I
DIVISION
Range - KUSHINAGAR

Principal Place of Business

., Vill- Singaha, Tehsil-
Kasia, Kushinagar, Uttar
Pradesh, 274305

Whether Aadhaar Authenticated?

Yes

(On 16/07/2021)

Whether e-KYC Verified?

Not Applicable

Additional Trade Name

[View](#)

Nature Of Core Business Activity

^

Manufacturer

Nature of Business Activities ^
1. Retail Business2. Factory / Manufacturing3. Wholesale Business

Dealing In Goods and Services

Goods		Services	
HSN	Description	HSN	Description
69041000	BUILDING BRICKS		
2701	COAL; BRIQUETTES, OVOIDS AND SIMILAR SOLID FUELS MANUFACTURED FROM COAL		

HSN: Harmonized System of Nomenclature of Goods and Services

SHOW FILING TABLE	SHOW RETURN FILING FREQUENCY
-----------------------------------	--



About GST

[GST Council Structure](#)

[GST History](#)

Website

Policies

[Website Policy](#)

[Terms and Conditions](#)

[Hyperlink Policy](#)

[Disclaimer](#)

Related

Sites

[Central Board of Indirect Taxes and Customs](#)

[State Tax Websites](#)

[National Portal](#)

Help and

Taxpayer

Facilities

[System Requirements](#)

[GST Knowledge Portal](#)

[GST Media](#)

[Site Map](#)

[Grievance Nodal Officers](#)

[Free Accounting and Billing Services](#)

[GST Suvidha Providers](#)

Contact Us

Help Desk Number:
1800-103-4786

[Log/Track Your Issue: Grievance Redressal Portal for GST](#)



Goods and Services Tax

Government of India, States and Union Territories

REGISTER LOGIN

Home > Search Taxpayer > Search by GSTIN/UIN

Search Taxpayer • indicates mandatory fields

GSTIN/UIN of the Taxpayer•

Enter GSTIN/UIN of the Taxpayer

SEARCH

Search Result based on GSTIN/UIN : 09AFDPU6950P1ZI

Legal Name of Business SANJAY KUMAR UPADHAYAY	Trade Name J.D.M. ENT UDYOG	Effective Date of registration 01/08/2021
Constitution of Business Proprietorship	GSTIN / UIN Status Active	Taxpayer Type ⓘ Regular
Administrative Office (JURISDICTION - CENTER) State - CBIC Zone - LUCKNOW Commissionerate - VARANASI Division - GORAKHPUR-I DIVISION Range - KUSHINAGAR	Other Office (JURISDICTION - STATE) State - Uttar Pradesh Zone - Gorakhpur Range - Gorakhpur (B) Sector - Kushi Nagar Sector-2	Principal Place of Business HORLAPUR, HORLAPUR NEAR KUBERSTHAN PADRAUNA ROAD, HORLAPUR PADRAUNA, Kushinagar, Uttar Pradesh, 274303
Whether Aadhaar Authenticated? Yes (On 13/12/2025)	Whether e-KYC Verified? Not Applicable	Additional Trade Name View

Nature Of Core Business Activity	^
Trader - Wholesaler/Distributor	

Nature of Business Activities ^
1. Retail Business 2. Office / Sale Office 3. Recipient of Goods or Services 4. Wholesale Business

Dealing In Goods and Services

Goods		Services	
HSN	Description	HSN	Description
9018	INSTRUMENTS AND APPLIANCES USED IN MEDICAL, SURGICAL, DENTAL OR VETERINARY SCIENCES, INCLUDING SCIENTIGRAPHIC APPARATUS, OTHER ELECTROMEDICAL APPARATUS AND SIGHT-TESTING INSTRUMENTS		
2523	PORTLAND CEMENT, ALUMINOUS CEMENT, SLAG CEMENT, SUPERSULPHATE CEMENT AND SIMILAR HYDRAULIC CEMENTS, WHETHER OR NOT COLOURED OR IN THE FORM OF CLINKERS		
2505	NATURAL SANDS OF ALL KINDS, WHETHER OR NOT COLOURED, OTHER THAN METAL-BEARING SANDS OF CHAPTER 26		

HSN: Harmonized System of Nomenclature of Goods and Services

SHOW FILING TABLE	SHOW RETURN FILING FREQUENCY
-------------------	------------------------------



About GST	Website	Related	Help and	Contact Us
GST Council Structure	Policies Website Policy	Sites Central Board of Indirect Taxes and Customs	Taxpayer Facilities System Requirements	Help Desk Number: 1800-103-4786
GST History	Terms and Conditions	State Tax Websites	GST Knowledge Portal	Log/Track Your Issue: Grievance Redressal Portal for GST
	Hyperlink Policy	National Portal	GST Media	
	Disclaimer		Site Map	
			Grievance Nodal Officers	

Goods and Services Tax

Government of India, States and Union Territories

[REGISTER](#) [LOGIN](#)

Home > Search Taxpayer > Search by GSTIN/UIN

Search Taxpayer • indicates mandatory fields

GSTIN/UIN of the Taxpayer•

Enter GSTIN/UIN of the Taxpayer

SEARCH

Search Result based on GSTIN/UIN : 09BBWPN1219C1ZK

Legal Name of Business NOORJAHAN	Trade Name M/S BHARAT ENT UDYOG	Effective Date of registration 08/02/2018
Constitution of Business Proprietorship	GSTIN / UIN Status Active	Taxpayer Type ⓘ Regular
Administrative Office (JURISDICTION - STATE) State - Uttar Pradesh Zone - Gorakhpur Range - Gorakhpur (B) Sector - Kushi Nagar Sector-2	Other Office (JURISDICTION - CENTER) State - CBIC Zone - LUCKNOW Commissionerate - VARANASI Division - GORAKHPUR-I DIVISION Range - KUSHINAGAR	Principal Place of Business AMWA BUZURG, AMWA BUZURG, KASIA, Kushinagar, Uttar Pradesh, 274304
Whether Aadhaar Authenticated? No	Whether e-KYC Verified? No	Additional Trade Name View
Nature Of Core Business Activity ^		
Manufacturer		

Nature of Business Activities ^
1. Factory / Manufacturing2. Retail Business

Dealing In Goods and Services

Goods		Services	
HSN	Description	HSN	Description
6901	BRICKS, BLOCKS, TILES AND OTHER CERAMIC GOODS OF SILICEOUS FOSSIL MEALS (FOR EXAMPLE, KIESELGUHR, TRIPOLITE OR DIATOMITE) OR OF SIMILAR SILICEOUS EARTHS		
1009	other		

HSN: Harmonized System of Nomenclature of Goods and Services

SHOW FILING TABLE	SHOW RETURN FILING FREQUENCY
-----------------------------------	--



About GST

GST Council Structure

GST History

Website

Policies

[Website Policy](#)

[Terms and Conditions](#)

[Hyperlink Policy](#)

[Disclaimer](#)

Related

Sites

[Central Board of Indirect Taxes and Customs](#)

[State Tax Websites](#)

[National Portal](#)

Help and

Taxpayer

Facilities

[System Requirements](#)

[GST Knowledge Portal](#)

[GST Media](#)

[Site Map](#)

[Grievance Nodal Officers](#)

[Free Accounting and Billing Services](#)

[GST Suvidha Providers](#)

Contact Us

Help Desk Number:
1800-103-4786

[Log/Track Your Issue: Grievance Redressal Portal for GST](#)



Goods and Services Tax

Government of India, States and Union Territories

[REGISTER](#) [LOGIN](#)

Home > Search Taxpayer > Search by GSTIN/UIN

Search Taxpayer • indicates mandatory fields

GSTIN/UIN of the Taxpayer•

Enter GSTIN/UIN of the Taxpayer

SEARCH

Search Result based on GSTIN/UIN : 09AMAPK2757L2ZQ

Legal Name of Business RAM NARESH KUSHWAHA	Trade Name INDIA ENT UDHYOG	Effective Date of registration 27/07/2017
Constitution of Business Proprietorship	GSTIN / UIN Status Active	Taxpayer Type ⓘ Regular
Administrative Office (JURISDICTION - CENTER) State - CBIC Zone - LUCKNOW Commissionerate - VARANASI Division - GORAKHPUR-I DIVISION Range - KUSHINAGAR	Other Office (JURISDICTION - STATE) State - Uttar Pradesh Zone - Gorakhpur Range - Gorakhpur (B) Sector - Kushi Nagar Sector-2	Principal Place of Business Rasulpur pakadi buzurg, Unnamed Road, Rasulpur, Kushinagar, Uttar Pradesh, 274304
Whether Aadhaar Authenticated? No	Whether e-KYC Verified? No	Additional Trade Name View

Nature Of Core Business Activity	^
Manufacturer	

Nature of Business Activities ^
1. Wholesale Business2. Factory / Manufacturing

Dealing In Goods and Services

Goods		Services	
HSN	Description	HSN	Description
69010090	OTHER	995428	General construction services of other civil engineering works nowhere else classified
2704	COKE AND SEMI-COKE OF COAL, OF LIGNITE OR OF PEAT, WHETHER OR NOT AGGLOMERATED; RETORT CARBON	995413	Construction services of industrial buildings such as buildings used for production activities (used for assembly line activities), workshops, storage buildings and other similar industrial buildings
1009	other	9954	Construction services
69010020	BLOCKS	99	All Services

HSN: Harmonized System of Nomenclature of Goods and Services

SHOW FILING TABLE	SHOW RETURN FILING FREQUENCY
-----------------------------------	--



About GST

GST Council Structure

GST History

Website

Policies

[Website Policy](#)

[Terms and Conditions](#)

[Hyperlink Policy](#)

[Disclaimer](#)

Related

Sites

[Central Board of Indirect Taxes and Customs](#)

[State Tax Websites](#)

[National Portal](#)

Help and

Taxpayer

Facilities

[System Requirements](#)

[GST Knowledge Portal](#)

[GST Media](#)

[Site Map](#)

[Grievance Nodal Officers](#)

[Free Accounting and Billing Services](#)

[GST Suvidha Providers](#)

Contact Us

Help Desk Number:
1800-103-4786

[Log/Track Your Issue: Grievance Redressal Portal for GST](#)



Goods and Services Tax

Government of India, States and Union Territories

[REGISTER](#)[LOGIN](#)

[Home](#) > [Search Taxpayer](#) > [Search by GSTIN/UIN](#)

Search Taxpayer

• indicates mandatory fields

GSTIN/UIN of the Taxpayer•

Search Result based on GSTIN/UIN
: 09CVOPS2716J1ZY

Legal Name of Business

SATYNARAYAN GUPTA

Trade Name

S.N.G EET UDYOG

Effective Date of registration

13/09/2021

Constitution of Business

Proprietorship

GSTIN / UIN Status

Active

Taxpayer Type ⓘ

Regular

Administrative Office

(JURISDICTION - CENTER)
State - CBIC
Zone - LUCKNOW
Commissionerate - VARANASI
Division - GORAKHPUR-I DIVISION
Range - KUSHINAGAR

Other Office

(JURISDICTION - STATE)
State - Uttar Pradesh
Zone - Gorakhpur
Range - Gorakhpur (B)
Sector - Kushi Nagar
Sector-2

Principal Place of Business

MAHARANI, MAHARANI,
PIPRA SUJAN,
KUBERSTHAN,
KUBERSTHAN,
Kushinagar, Uttar Pradesh, 274304

Whether Aadhaar Authenticated?

Yes

(On 29/09/2022)

Whether e-KYC Verified?

Not Applicable

Additional Trade Name

[View](#)

Nature Of Core Business Activity

^

Trader - Retailer

Nature of Business Activities ^
1. Retail Business2. Works Contract3. Warehouse / Depot4. Office / Sale Office 5. Wholesale Business

Dealing In Goods and Services

Goods		Services	
HSN	Description	HSN	Description
6901	BRICKS, BLOCKS, TILES AND OTHER CERAMIC GOODS OF SILICEOUS FOSSIL MEALS (FOR EXAMPLE, KIESELGUHR, TRIPOLITE OR DIATOMITE) OR OF SIMILAR SILICEOUS EARTHS	995428	General construction services of other civil engineering works nowhere else classified
681011	BUILDING BLOCKS AND BRICKS :		

HSN: Harmonized System of Nomenclature of Goods and Services

SHOW FILING TABLE	SHOW RETURN FILING FREQUENCY
-------------------	------------------------------

Search Result based on GSTIN/UIN :
09CVOPS2716J1ZY

FILING FREQUENCY OF CURRENT FY

Financial Year	Quarter	Frequency	Quarter	Frequency	Quarter	Frequency
2025-26	Apr-Jun	Quarterly	Jul-Sep	Quarterly	Oct-Dec	Quarterly



* Not Applicable implies either the taxpayer type is not registered or Cancelled or Composition.



About GST

GST Council
Structure

GST History

Website

Policies

Website Policy

Terms and
Conditions

Hyperlink
Policy

Disclaimer

Related

Sites

Central Board
of Indirect
Taxes and
Customs

State Tax
Websites

National
Portal

Help and

Taxpayer Facilities

System
Requirements

GST
Knowledge
Portal

GST Media

Site Map

Grievance
Nodal Officers

Contact Us

Help Desk Number:
1800-103-4786

Log/Track Your Issue:
Grievance Redressal
Portal for GST

